

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO. 89 OF 2023 (SZ)**

Tribunal on its own Motion in re 2  
Severely injured in reactor blast at  
Private Pharma Ltd., in Andhra Anakapalli

... Applicant

Versus

Andhra Pradesh Pollution  
Control Board and others  
& Others

... Respondents

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PLACE: CHENNAI

DATE: 26.08.2023 .

DRAWN AND FILED BY

*T. Hema Latha*

**ADVOCATE FOR RESPONDENT NO.5**

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO. 89 OF 2023 (SZ)**

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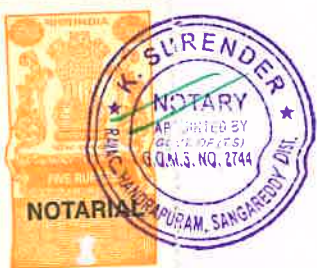
**REPLY FILED ON BEHALF OF THE 5TH RESPONDENT**


The 5th respondent above named respectfully submits as follows:

1. The above application has been registered on its own Motion by this Hon'ble Tribunal in respect of an accident that took place in a Private Solvent Recovery unit at AnakappalliDist, Andhra Pradesh. The incident took place on 30.06.2023 in the factory premises of M/s.Sahithi Pharma Private Limited -Unit I (Solvent Recovery Unit) located at 27/C1, APSEZ De-Notified Area, Gurajapalem (Village), Rambilli, Anakapalli District.

2. The Hon'ble Tribunal by its order dated 18.07.2023 directed notice to be taken to APPCB and others and well as Respondent No.5 viz., the industrial unit.

3. In response to the same the 5th respondent industry submits their reply in the following manner. The 5th respondent M/s.Sahithi Pharma Private Limited Unit-I is a Solvent Recovery Plant (SRP) where the spent solvent is recovered through



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R. C. PURAM BUS STOP, Near NH-9,  
RAMACHANDRAPURAM (T & M)  
SANGAREDDY TOWN DIST., TELANGANA  
Commission Will Be Expired On: 26-12-2026  
Cell: 9912058391

For Sahithi Pharma Private Limited  
  
Authorised Signatory


distillation process. The factory unit was established at a cost of Rs.9 crores and became operational in about May 2017. It was originally a partnership firm under the name of M/s. 'Shruthi Chemical Unit-I, and the same was later converted into a private limited company in May 2021.

4. The 5<sup>th</sup> respondent has been catering to the needs of various pharma industries in both Andhra Pradesh and Telangana and over the last six years they have processed close to not less than 35,000 tons of spent solvents and thereby they have contributed substantially to reduction of pollution. It is to be noted that the solvent used in the pharma industry are imported and recycling the solvents through the recovery process directly contributes to reduction in consumption of valuable natural resources and also reduces import.

5. The 5<sup>th</sup> respondent has well established procedures and follows a proper SoP for receiving, processing of various mixes of spent solvents, dispatching processed solvents and further disposal of the waste generated in this process. (Copy of SoP filed as **Annexure-1**) The 5<sup>th</sup> respondent can proudly state that they have maintained a 100% safety record with zero incident over the last 6 years of its operation. Incidentally the sister company of the 5<sup>th</sup> respondent viz., Snehaa Solvents which is operating in the same line since the year 2007 also boasts of zero incident in its 16 years of operation. The management of the respondent is committed to safety of its operations and have always employed regular safety training programs and mock drill schedules to avoid any untoward incident. The Government of Andhra Pradesh State Disaster Response and Fire Services Department has also issued Renewal of No Objection Certificate to the factory building of M/s. Sahithi Pharma in March 2022 which is valid for a period of 5 years (**Annexure-2**). The company periodically carries out

Mock drill in



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For Sahithi Pharma Private Limited

  
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order to address all the safety concern. The agenda and the Photograph of the mock drill conducted during January, April and May 2023 are produced as **(Annexure-3)**

6. It is submitted that industry has submitted compliance report to APPCB periodically and were subjected to inspection from time to time. The last inspection for compliance was done on 06.05.2023 and a report was submitted soon thereafter to the board. (The compliance report is produced as **Annexure-4**) The industry scrupulously complies with SoP's circulated for Solvent Recovery Units and the solid waste is also being dispatched through APPCB authorized processors and effluents are being sent to AETL.

7. The 5<sup>th</sup> respondent submits that in spite of all the above safety precautions, an unfortunate incident took place on 30.06.2023 at about 11.10AM while distillation of spent solvent DMSO (Di Methyl Sulphoxide) vapor column busted, fire broke out and immediately spread to tank truck loading bay near product storage tanks where loading of Iso Propyl Alcohol was being carried out and solvent drum storage sheds and other all other locations in the factory causing severe injuries to seven persons.

8. Immediately firefighting was done with the help of neighboring industries and the fire tenders from Asian Paints, Atchuthapuram fire station, J N Pharma city Parawada and Anakapalli Fire station rushed to the spot and started fire-fighting. The fire was controlled by 4.30PM, injured persons were shifted to KGH ICON Hospital, Sheelanganj, Visakhapatnam for treatment and from there they were further shifted to KGH Hospital Visakhapatnam and Indus Hospital, Visakhapatnam. Out of 7 injured workers, sadly 6 workers succumbed to burn injuries and one was discharged from hospital.



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For Sahithi Pharma Private Limited

  
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9. It is to be noted that 5<sup>th</sup> respondent is a small industry established to serve the solvent recovery needs of the pharma industries due to this unfortunate incident which is not attributable to any negligence of staff or defective equipment, the entire factory has suffered colossal damage to its building, plant and machinery along with the inventory. It is extremely unfortunate that six valuable human lives were lost due to the accident over which the management of the industry is deeply hurt and saddened. In order to mitigate the suffering of the families of the deceased employees of the industry, a compensation of Rs.34,00,000 to each of them was arrived at out of which 25,00,000/- is being paid by the State Government and 9,00,000/- by the unit. The contribution from the unit has been already made and this is apart from the considerable amount spent by the management towards the hospital expenses of the employees. This is despite the fact that the 5th respondent company's assets are charged to the tune of 21.25 crores with its lenders and the company is liable to pay EMI's for discharge of these liabilities periodically.

10. As on date the industry is closed due to severe damage to its building plant and machinery. After providing succor to the family of the employees, the company is showing utmost priority to restore the machinery to operable conditions and focusing on re-starting its operations as soon as possible so that other employees dependent on this industry also do not suffer.

11. The respondent states that reports have been filed in the present case by the Director of Factories Department Government of Andhra Pradesh as well as District Collector, Anakapalli. In response to the said reports, it is submitted that it is true that a prohibitory order was issued not to carry on operations after




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 Commission Will Be Expired On: 25-12-2026  
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For Sahithi Pharma Private Limited  
 Authorised Signatory

30.06.2023. However, any casual remark about safety standards not being followed in the industry is unwarranted and strongly denied by this respondent in as much as the committee appointed by the District Collector Anakapalli is yet to submit its report on this incident. Therefore, any conclusion attributing any negligence of staff or defective machinery is utterly premature. It is therefore submitted that while the industry shares the genuine concern of APPCB and the other statutory authorities about the safety protocol in the industry, one should not lose sight of the fact that incident/accident took place inspite of due diligence having been exercised by the 5<sup>th</sup> respondent unit and same is only due to failure of machinery. The fire became uncontrollable as the driver of the tanker loading a solvent from storage tanks area removed the vehicle without closing the storage tank valve, causing continuous flow of solvent on to the open area. The fire then spread to drum shed and other areas of the premises and it continued until the solvent in the storage tank got emptied. Such incidents are rare but do have consequences as have happened in the instant case. But it is only to be appreciated that the incident that has occurred was beyond the control of the unit and despite exercise of due diligence, care and caution. The Photograph containing CCTV image of tank 1 and 2 is produced as **(Annexure-5)**.

12. The 5<sup>th</sup> respondent unit is also taking effective steps to restore the building, plant and machinery and once the process is completed, the 5<sup>th</sup> respondent will be approaching the Pollution Control Board and other statutory authorities for inspecting the unit and satisfy themselves about the safety aspects and thereafter permit the industry to re-start its operation.



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For Sahithi Pharma Private Limited

  
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13. Considering all the above aspects this Hon'ble Tribunal may be pleased to take into account the reply of the 5th respondent and pass suitable orders in the application to enable the industry to re-start its operations and thus render justice.

Dated at Hyderabad on this the 24 day of August 2023

For Sahithi Pharma Private Limited

  
Authorised Signatory

5th Respondent

### VERIFICATION

I, Vijay Gadiraju S/o. Satyanarayana Raju Gadiraju of M/s Sahithi Pharma Private Limited, the 5th Respondent herein do hereby verify that what are all stated above are true and correct to the best of my knowledge, information and belief.


Verified at Hyderabad on this the 24 day of August 2023

For Sahithi Pharma Private Limited

  
Authorised Signatory

5th Respondent



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## Sahithi Pharma Private Limited Unit-I

STANDARD  
OPERATING  
PROCEDUREManufact  
uring

Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/MF/001/01	SOP/MF/001/00	19/07/2021	01/08/2021	18/07/2024	1 of 3
<b>TITLE: PROCEDURE FOR THE OPERATION OF DISTILLATION COLUMN</b>					

1.0 **PURPOSE:**

To describe a procedure for the Operation of distillation column (Consists Kettle, column and collection receiver).

2.0 **SCOPE:**

This Standard Operating Procedure (SOP) is applicable for the entire Solvent distillation operations carried out by the Manufacturing department with Distillation column at Sahithi Pharma Private Limited Unit-I.

3.0 **RESPONSIBILITY:**

3.1 Concerned area supervisor or In-charge is responsible in Manufacturing department.

4.0 **PROCEDURE:**

4.1 Check the relevant "Column Cleaning and Use Log Record" for cleaning status of the Distillation column before using for distillation.

4.2 Check and ensure that the measuring instruments such as vacuum / pressure gauges and digital thermometers are within the calibration period.

4.3 Ensure that the required utility services are available to the Distillation column and heat exchangers.

4.4 Check and ensure that necessary valves should be closed / opened before starting the batch in distillation column.

4.5 Start the batch as per the "Batch Production Record" (BPR) for distillation operations.

4.5.1 as per the "Batch Production Record" if In-Process samples are required, samples to be collect through collection point in to the sample bottle and send it to QC for required analysis.

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Sign/Date	Varma 15/07/2021	NSK 15.07.2021	19/07/2021



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<b>TITLE: PROCEDURE FOR THE OPERATION OF DISTILLATION COLUMN</b>					

4.5.2 After completion of the distillation activity to be collect the distilled solvent / fraction from the receiver.

4.6 **Heating of Contents in the kettle of the Column :**

- 4.6.1 Ensure that the Kettle jacket is empty by opening the jacket vent and drain valve.
- 4.6.2 Ensure that the condenser vent of that particular Column is in open mode (if vacuum applies to Distillation column close the vent).
- 4.6.3 Open the RT out let of the primary/secondary
- 4.6.4 Dry condenser then opens the RT inlet and allows the RT circulation in the condenser of that particular Distillation column.
- 4.6.5 Close the drain valve and vent of the Kettle jacket then open the jacket steam valve.
- 4.6.6 Close the steam valve before reaching the required temperature.

4.7 **Cooling of Contents in the Kettle of the column :**

- 4.7.1 Open the jacket drain valve and release the steam from jacket then open the vent of the jacket.
- 4.7.2 Close jacket drain valve and steam trap valve.
- 4.7.3 Open the RT inlet slowly and fill the jacket by observing RT water comes out through vent of the Kettle jacket.
- 4.7.4 Close the vent of the jacket as soon as RT comes out then open the RT outlet valve and allow the circulation till the required temperature is achieved.
- 4.7.5 Close the inlet valve and outlet valve of the RT after achieving the required temperature.
- 4.7.6 After attain the cooling, remove the residue from the equipment for proper disposal and follow the batch to batch cleaning activity as per the cleaning procedure.

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## Sahithi Pharma Private Limited Unit-I

STANDARD  
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SOP/MF/002/02	SOP/MF/002/01	25/09/2021	01/10/2021	24/09/2024	3 of 3
<b>TITLE: PROCEDURE FOR CLEANING OF DISTILLATION COLUMN</b>					

6.0 REVISION RECORD:

S. No	Revision Status	Details of Revision	Remarks
01	00	First Issue	
02	01	1. New organization name Sahithi Pharma Private Limited Unit-I was incorporated in the scope of the section instead of Sruthi chemicals unit-1.	
03	02	1. A Note point was incorporated in the S.No's 4.2.	

END OF DOCUMENT

	Prepared By	Reviewed By	Approved By
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<b>Designation</b>	Shift In-charge - MF	Plant Manager - MF	Asst. Manager - QA
<b>Sign &amp; Date</b>	Varma 24/09/2021	N. Siva Kumar 24.09.21	B. Mohana Rao 25/09/2021



S. No.	Topic Name	Document No.	Effective Date	Review Date
01	Responsibilities of Environment, Health & Safety department.	SOP/EHS/001/01	01.08.2021	26.07.2024
02	General Safety Rules.	SOP/EHS/002/01	01.08.2021	26.07.2024
03	Work permit system.	SOP/EHS/003/02	01.08.2021	26.07.2024
04	MOCK Drill.	SOP/EHS/004/01	01.08.2021	26.07.2024
05	Onsite Emergency Plan	SOP/EHS/005/01	01.08.2021	26.07.2024
06	(Environmental, Health and safety) committee	SOP/EHS/006/01	01.08.2021	26.07.2024
07	Environment Health & Safety (EHS) Policy	SOP/EHS/007/00	10.10.2022	09.10.2025

Prepared by: *Am*  
Date : 10/10/2022

Approved by: *[Signature]*  
Date : 10/10/2022

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# Sahithi Pharma Private Limited Unit-I

**STANDARD  
OPERATING  
PROCEDURE**

**Environment,  
Health &  
Safety**

Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/EHS/001/01	SOP/EHS/001/00	27/07/2021	01/08/2021	26/07/2024	1 of 3
<b>TITLE: RESPONSIBILITIES OF ENVIRONMENT, HEALTH &amp; SAFETY DEPARTMENT</b>					

**1.0 PURPOSE:**

To describe a procedure for describing the responsibilities of Environment, Health and Safety department.

**2.0 SCOPE:**

This procedure governs the responsibilities of Environment Health and Safety department in Sahithi Pharma Private Limited Unit-I.

**3.0 RESPONSIBILITY:**

1. Head- Environment Health and Safety department is responsible to discharge the functions described in this standard operating procedure.
2. Plant Head is responsibility to monitoring the activity.

**4.0 PROCEDURE:**

- 4.1 Evolve, implement and improve EHS management system.
- 4.2 Establish rules and procedures to ensure appropriate EHS in the unit.
- 4.3 Identify, locate and install requisite safety devices.
- 4.4 Monitor & ensure the implementation of Work permit system.
- 4.5 Conducting Safety committee meetings.
- 4.6 Maintenance of firefighting equipment.
- 4.7 Responsible for conducting training programs on usage of Personal protective equipments (PPE).
- 4.8 Responsible for preparation of "On site emergency plan and maintenance of

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Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Signature & Date	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26/07/21	<i>B. Mohana Rao</i> 27/07/21



## Sahithi Pharma Private Limited Unit-I

STANDARD  
OPERATING  
PROCEDUREEnvironment,  
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Safety

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<b>TITLE: RESPONSIBILITIES OF ENVIRONMENT, HEALTH &amp; SAFETY DEPARTMENT</b>					

- Safety equipment”.
- 4.9 Emergency control center (ECC) maintenance.
  - 4.10 Maintenance of first aid boxes /kits at various departments.
  - 4.11 Responsible for conducting first aid training programs to employees.
  - 4.12 Maintenance of records relating to safety and environment.
  - 4.13 To prepare or revise standard operating procedures applicable to EHS department.
  - 4.14 To ensure internal audits /self inspections are performed.
  - 4.15 To review ongoing safety measures in the plant.
  - 4.16 Liaise with local medical/fire authorities to ensure timely help in case of emergency.
  - 4.17 Carryout safety inspection regularly and give suggestions for observation and do the follow up to close the issues.
  - 4.18 Investigate the accidents/Incidents and suggest, implement corrective actions and document the details of investigation.
  - 4.19 Organize National safety Day / World Environment Day celebrations.
  - 4.20 Authorize to stop unsafe activities
  - 4.21 The job responsibilities of department personnel shall be prepared as per  
**Exhibit-I: Job responsibilities.**

**5.0 RELATED DOCUMENTS:**

- 5.1 Exhibit-I Current version of EHS001-F01: Job responsibilities.

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# Sahithi Pharma Private Limited Unit-I

**STANDARD  
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<b>TITLE: RESPONSIBILITIES OF ENVIRONMENT, HEALTH &amp; SAFETY DEPARMENT</b>					

## 6.0 REVISION RECORD:

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01	00	First Issue	
02	01	1. New organization name Sahithi Pharma Private Limited Unit-I was incorporated instead of sruthi chemicals unit-1 in the Scope of the section.	

END OF DOCUMENT

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Sahithi Pharma Private Limited Unit-I

STANDARD OPERATING PROCEDURE

Environment, Health & Safety

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4.2 Following principles are to observed while working:

- 4.2.1 Adequate knowledge about the job is to be ensured before taking it up.
- 4.2.2 All near misses and unusual incidents if any should be brought to the notice of the superiors for further investigation.
- 4.2.3 All persons working in the plant must be informed and warned of danger present if any, because of the job taken up for execution.
- 4.2.4 Wear safety goggles, hand gloves, aprons and respirators while handling hazardous chemicals and take appropriate precautions as mentioned in material safety data sheets.
- 4.2.5 Never eat anything in process areas
- 4.2.6 All rotator/ moving parts are to be properly guarded
- 4.2.7 All cylinders and drums are to be shifted through trolleys only.
- 4.2.8 Contractors are to be suitably instructed and trained to do the job safely as well as to tackle any emergency arising out of the job assigned to them.
- 4.2.9 Unsafe acts and over ruling safety precautions should at any cost to be avoided.
- 4.2.10 Every body should know about on site emergency plan and action during emergency.
- 4.2.11 It is the responsibility of the employee to suitably inform and train the contractors and visitors.
- 4.2.12 The emergency actions to be carried out during emergency are given in the onsite emergency plan and preparedness as per SOP.
- 4.2.13 Permit to work should be obtained for all the hazardous and critical jobs, which are being executed in the plant.
- 4.2.14 User department will initiate permit after taking all the safety precautionary measures and inform safety department for issue of the permit.

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Sahithi Pharma Private Limited Unit-I

STANDARD  
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Environment,  
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TITLE:		GENERAL SAFETY RULES			

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**1.0 PURPOSE:**

To describe a procedure to have adequate guide lines for following the safety procedures in the plant.

**2.0 SCOPE:**

This procedure is applicable to carry out General safety rules at Sahithi Pharma Private Limited Unit-I.

**3.0 RESPONSIBILITY:**

1. Head- Environment Health and Safety department is responsible to discharge the functions described in this standard operating procedure.
2. Plant Head is Responsibility to monitoring the activity.

**4.0 PROCEDURE:**

**4.1 Introduction:**

- 4.1.1 The following guide lines are developed based on general principles of safety.
- 4.1.2 Each employee is expected to know and abide by these guidelines.
- 4.1.3 Additional information can be obtained from plant operating procedures, emergency preparedness plan, maintenance procedures and material safety data sheets available in the respective Blocks and Departments.
- 4.1.4 Guidelines can never be complete enough to cover all the situations and cannot substitute for good judgment. It is better to consult the concerned during unusual circumstances and in doubt. Assumptions are to be avoided during the work.
- 4.1.5 By practicing proper work methods and by using good judgment accidents and injuries can be avoided.

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Sahithi Pharma Private Limited Unit-I

STANDARD OPERATING PROCEDURE

Environment, Health & Safety

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TITLE:		GENERAL SAFETY RULES			

4.2.15 After completing the jobs respective permits are to be returned to the safety department for maintaining the record.

4.2.16 Right tools are to be used for the jobs. No make shift tools are to be tried which may result in accidents.

4.2.17 Correct type of Personal protective equipment for the area and the job must be used to control the hazard if any.

4.2.18 Location of safety showers and eye wash fountains are to be known to everybody in the plant.

**4.3 Personnel safety precaution:**

4.3.1 Management, in the design stage itself has provided all the necessary practical safe guards to the individual areas of the plant.

4.3.2 Every employee is responsible for the safety of his area of concern. They should notify the hazards as when it is spotted out to the concerned for early rectification.

4.3.3 Unsafe act, which may be detrimental to the individual as well as to the co employees, should be totally avoided by each and every individual working in the plant.

4.3.4 Disregard of safety instructions or violations of safe practices may lead to disciplinary action.

**4.4 Personal hygiene:**

4.4.1 Good personal hygiene practices should be adhered to.

4.4.2 Avoid skin /eyes coming in to contact with corrosive substances. If contact occurs flush the affected area with good clean cool water for at least 15 minutes.

4.4.3 Cleanliness is always one of the best ways of avoiding accidents.

4.4.4 Good housekeeping in the job area improves the personal hygiene.

4.4.5 Skin coming into contact with chemicals/solvents for a prolonged period should be avoided. All should be aware of the properties of the chemical they are handling.

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4.4.6 Material safety data sheet will furnish them and it is available in the user department and at safety department.

#### 4.5 Personal protective clothing and equipment: -

4.5.1 All persons who are working in the plant are expected to follow the minimum safety shoe, and helmet.

4.5.2 All personnel working in process areas are required to wear cotton clothes only.

4.5.3 wearing of loose clothing should be avoided. The wiping rags should not be allowed to hang from the pockets. This will lead to getting trapped in moving objects.

4.5.4 Similarly long sleeved shirt without buttoning is to be avoided when working near the moving machines. Apart from these, hardhats and safety shoes are the minimum personal protective equipments to be worn by all who are entering the plant.

4.5.5 It is advised that ear rings, loose chains and rings and loose clothes are to be avoided while working near the revolving machines.

4.5.6 Metal-strapped wristwatch should be removed before working in jobs connected with electricity. Without fail wear and use of the required specific personal protective equipment must be ensured for the specific jobs.

#### 4.6 Eye protection:

4.6.1 The safety goggles are available with the manufacturing block, Engineering & services and warehouse.

4.6.2 All are expected to wear the goggles when they are working in the plant. Those who wear the powered spectacles for correcting their vision the spectacles they are using are sufficient for general work.

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4.6.3 If the job requires specific total eye protection the safety goggles should be worn above the powered spectacles.

4.6.4 Splash goggles are required wherever liquid chemicals are being handled.

**4.7 Safety belts:**

4.7.1 Safety belts are to be used while entering confined spaces or at working at height where the working area is not protected by hand and mid rails.

4.7.2 The lifeline is to be anchored/tied properly above head

**4.8 Breathing protection:**

4.8.1 Self contained breathing apparatus of pressurized type is made available in manufacturing blocks and warehouse. The breathing apparatus should be worn as the case warrants either in release of toxic gases situation or in smoke filled area during any fire.

4.8.2 Whenever the SCBA is used, the user should inform the safety department for checking and refilling the unit for further use.

4.8.3 Access to the place where Self Contained Breathing Apparatus should always made available.

**4.9 Body protection:**

4.9.1 General personal protective equipments like helmet, shoes, goggles, gloves come under this category. In this gloves should be used as and when the need arises like handling hot materials, electric power connected equipments, chemicals of all type, sharp edged objects, etc.

4.9.2 The selection of the material for use depends on the job to be performed. The material selected should be compatible for the purpose it is selected

**4.10 Work permits:**

4.10.1 All the Jobs should be carried out under permit. Refer Permit to work system.

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4.10.2 Permits are to be displayed at the work site itself and should be available until the completion of the job.

**4.11 Chemical hazard:**

4.11.1 Whenever chemicals are handled it should be done with adequate care.

4.11.2 Do not store chemicals, having a tendency to react with other, close to each other

4.11.3 All chemicals are to be stored as per their compatibility.

4.11.4 Never taste or feel any chemical in order to identify.

4.11.5 All chemicals are to be labeled properly.

4.11.6 MSDS should be displayed along with the raw material at the ware house.

4.11.7 Persons handling chemical should be aware of its hazard and should use adequate personal protective equipments.

4.11.8 Material safety data sheets should be available for the chemicals handled and all should know it.

4.11.9 After completion of tests, ensure proper disposal of chemical mixture so that residual chemicals are not handled carelessly.

4.11.10 All empty containers should be detoxified and their labels are to be removed completely before disposal or reuse.

**4.12 Electrical hazard:**


4.12.1 Misuse of electricity can result in serious damage to the personnel and plant. It should be handled with care.

4.12.2 Only competent, trained person can operate and work on electrical system. Some of the basic rules of electrical safety are as follows.

4.12.3 Assume all electrical circuits are alive until it is properly ensured that there is no power in it.

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- 4.12.4 Power to be switched off for all the portable and other tools when the job is completed.
- 4.12.5 Before removing the plug from the socket power to be switched off.
- 4.12.6 Before taking up any job with electrically operated equipments power to be switched off and module to be locked/ tagged.
- 4.12.7 Overloading the electrical equipment/sockets must be avoided, though protection is there.
- 4.12.8 Adequate care for overhead electrical transmission lines must be given when using lengthy conducting equipments like ladders and scaffolding pipes.
- 4.12.9 Respective standard operating procedures must be followed.
- 4.12.10 All power connections across the plant should be given through a three pin plug only.
- 4.12.11 Power connections directly from feeding points should be avoided and should be done through three pin plugs only with switch provided.
- 4.12.12 Body earthing is to be provided to all equipment to avoid static generation.
- 4.12.13 All flanges are to be provided with jumpers.
- 4.13 Working at height:**
  - 4.13.1 When the job is carried out in elevated place the following precautions are to be taken.
  - 4.13.2 Safety belt must be worn for jobs above 2 mts height and the lifeline must be anchored properly preferably above the place of working.
  - 4.13.3 Adequate care has to be taken in not dropping any material from the top.
  - 4.13.4 Materials like brick, wrenches and bolts should not be lifted in a pail. It may tilt and drop down.
  - 4.13.5 Use only approved scaffolds and lifting equipments.
  - 4.13.6 Suspended load for very long time to be avoided. It should be landed or tied. Riding on along the load is prohibited.

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- 4.13.7 Walking on fragile roof without protection is not allowed.
- 4.14 Working in a confined place:
  - 4.14.1 When the work is to be done in a confined space or vessel the following procedures to be observed.
  - 4.14.2 The permit to work in a confined space must have been issued before the job is taken up and the condition stipulated in it is to be followed. Oxygen content should be more than 19 %.
  - 4.14.3 Adequate ventilation must be there in the confined space.
  - 4.14.4 There should be a watch person at the entrance of the confined space.
  - 4.14.5 Adequate extinguishers must be made available if the job involves hot work.
  - 4.14.6 No pressurized cylinders used for cutting and welding are allowed inside the confined space.
- 4.15 Hand tools:
  - 4.15.1 The tools issued to the individuals must be in good order.
  - 4.15.2 The damaged, broken tools are to be replaced immediately. Ensure that right type of tools is being used for any job.
  - 4.15.3 The surface of the handle must be kept clean and free of oil to prevent slipping.
  - 4.15.4 Dropping of tools from a height to be avoided, it will spoil both the tool and the floor.
  - 4.15.5 Proper lifting/ holding equipments must be used while carrying the tools.
  - 4.15.6 Carrying of sharp tools in pockets is to be avoided.
  - 4.15.7 If powered tools are used the power connections should be isolated after its use.
  - 4.15.8 Air or electric powered tools should be pointed away from body when not in use.
  - 4.15.9 Proper personal protective equipments should be used while using the tools.

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**4.16 Powered tools:**

- 4.16.1 Portable powered tools should be used carefully after checking for its correct connection. It is preferred to use double protection tools with non-conducting body material.
- 4.16.2 All the portable electric powered tools are to be checked by electrical department before use.
- 4.16.3 Electrical connection is to be provided through three pin plug only to all powered tools.

**4.17 Mechanical hazards:**

- 4.17.1 All the moving parts of the machine, which is likely to come into contact with the persons, should be guarded.
- 4.17.2 Loose clothing must be avoided while going near the moving/ rotating machines.
- 4.17.3 All who works near the machine should know emergency isolation switch and its location.
- 4.17.4 All protruding part of the machine, which possess trip hazard, should be guarded with warning board.

**4.18 Material handling:**

- 4.18.1 The object to be lifted should be inspected before lifting it and its weight should be assessed.
- 4.18.2 Any protruding nails and sharp objects should be taken care off, which may result injury while lifting. As per factory act an adult male worker can lift up to 50kgs and female worker can lift 35kgs.
- 4.18.3 Crouching (to lower body close to the ground by bending legs) as close as possible to the object must be practiced, to avoid back strain.
- 4.18.4 Feet should be kept apart and knees to be bend before lifting slowly and with straightening legs. The back should be kept straight.
- 4.18.5 If found hard to move with the weight, attempt to be made to stop and rest the object against support to change its position.

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4.18.6 To let down the load, the legs should bend not the back. Hands to be protected while placing the object on its position.

**4.19 House keeping:**

4.19.1 The work area must be kept clean and free from waste, oil and slippery surface. Obstructing the passage with equipments, tools etc must not be done.

4.19.2 Waste to be disposed off properly based on its category. Used soiled rags/cotton wastes must be properly disposed as hazardous waste.

4.19.3 All the first aid, fire protection and safety equipments must be approachable.

**4.20 Reporting of Fire:**

4.20.1 If fire is noticed in the plant or in nearby surroundings which has the potential to affect the plant and its assets it is to be brought to the notice of the shift in-charge.

4.20.2 Intercom and shouting can also be used to inform about the fire while informing the occurrence of fire, inform correctly the name of the person reporting, about the place, material involved, actions taken and the prevailing wind direction.

4.20.3 Immediately after cautioning, the fire to be attacked with the nearby available

4.20.4 Suitable fire extinguishers and the fire should be extinguished at the incipient stage itself.

4.20.5 Action must be taken to avoid the fire. Any leak in the flammable area or accumulation of combustibile materials or an unsafe act during permitted hot work which can lead to a fire should be brought to the notice of the concerned for further action.

4.20.6 In Warehouse the combustibles should be stored separately with adequate care. The high-pressure flammable cylinders should be stored separately.

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**4.21 Fire protection equipments:**

- 4.21.1 The following points are to be born in mind with respect to fire protection equipments.
- 4.21.2 Access to the fire protection equipments placed in the plant to be kept clear all times.
- 4.21.3 Designated equipments should be in place except when used during fire or drills.
- 4.21.4 All the persons working in the plant should be familiar with the location of the fire protection equipments. Available in the plant.

**4.22 Use of portable fire extinguishers:**

- 5.22.1 All Personnel working in the plant should be familiar with the extinguishers available in the plant. Commonly available types are:
  - 4.22.2 Carbon dioxide: Used for small oil fires and electrical fires. To operate the extinguisher pull the safety clip/pin open the hand wheel of the valve by holding the horn of the extinguisher in the other hand direct the discharge at base of the fire/flame.
  - 4.22.3 Dry Chemical Powder: Used in oil/solvent/chemical fire and fires in electrical equipments. This will leave a powdery residue on the surface of the applied parts. To use, release the safety clip and pierce the cartridge using the knob provided at the top by holding the hose at the base of the fire.
  - 4.22.4 Mechanical foam: This is mainly used in oil/solvent fire and is not suitable for electrical fire due to its conductive nature. To use remove the safety clip and pierce the carbon dioxide cartridge using the knob provided by holding the hose at the base of the fire.
  - 4.22.5 Hints for firefighting:
    - 4.22.6 In case of fire is noticed try to take immediate action to put it out in the incipient stage itself. Get additional help from security / safety and other available person by properly informing.
    - 4.22.7 Attack the fire from upwind direction to avoid smoke being inhaled. If required use SCBA.

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- 4.22.8 Avoid use of excessive water, which will create pollution hazard in disposing it.
- 5.22.9 No attempt should be made to fight fire with water on energized electrical equipments.
- 4.22.10 Never attempt to enter electrical switchgear room without adequate breathing apparatus

**45.23 Action in case of Emergency:**

- 4.23.1 In case of any emergency please inform to concerned shift in charge / block-area in charge and in charge- Safety & Environment.

**4.24 For First aid:**

- 4.24.1 There are first aid boxes available in various places of the plant. It contains basic first aid items.
- 4.24.2 Usage of them should be done properly and whoever uses should inform the shift in charge for refilling. After giving first aid, refer the injured to health center for further treatment.

**5.0 RELATED DOCUMENTS:**

- 5.1 Nil

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**6.0 REVISION RECORD:**

S. No.	Revision Record	Details of revision	Remarks
01	00	First Issue	
02	01	1. New organization name Sahithi Pharma Private Limited Unit-I was incorporated instead of sruthi chemicals unit-1 in the scope of the section.	

**END OF DOCUMENT**

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<b>TITLE:</b>		<b>WORK PERMIT SYSTEM</b>			

**1.0 PURPOSE:**

To describe a specified procedure for work permits system execution and implementation at work place.

**2.0 SCOPE:**

It governs all procedures for confined space entry (Vessel entry), hot work, and general working at height, electrical work and excavation in all applicable areas like Manufacturing, Warehouse etc at Sahithi Pharma Private Limited unit-1.

**3.0 RESPONSIBILITY:**

All department heads are responsible for implementation of the procedure and Plant Head / Designee / Head-Safety and Environment is responsible to oversee the implementation of the procedure.

**4.0 PROCEDURE:**

**4.1 Confined space entry (vessel entry):**

**4.1.1 Definition:** Any space with only one entrance and there is no exit with all sides closed is called confined space. For example, reacting vessels (Reactors), storage tanks and underground tanks.

**4.2 Procedure:**

4.2.1 Equipment is isolated by closing valves.

4.2.1 Dummy plates to be inserted to all flange joints.

4.2.3 Area must be cleaned from dangerous flammable, explosive material if any.

4.2.4 If required equipment must be cleaned, washed, purged with continuous air and cooled.

4.2.5 Equipment / specified area for confined entry should be properly ventilated and adequately illuminated.

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- 4.2.6 Equipment/ specified area for confined entry should be examined for toxic, explosive vapors.
- 4.2.7 Equipment/ specified area for confined space entry are to be examined by Oxygen flow meter for Oxygen percentage. It should not be less than 19% and continuously purge air into the confined space entry.
- 4.2.8 Fill the nearby equipments with water if required.
- 4.2.9 If hot work is to be done, place the fire fighting equipments near to the work area.
- 4.2.10 Rescue man to be employed near the work area.
- 4.2.11 Push buttons to be locked and tagged.
- 4.2.12 Equipment / area to be cooled down to room temperature.
- 4.3 Equipment / area must allow for dryness.**
  - 4.3.1 Check the dummy plates inserted in the pipe lines connected to the equipment.
  - 4.3.2 Check whether equipment is electrically isolated, fuses removed, V-belts removed and tagged.
  - 4.3.3 Check whether welding return cable is provided in case of hot work.
  - 4.3.4 Safety ladder is to be kept ready for instant use near the confined space.
- 4.4 Hot work:**
  - 4.4.1 **Definition:** Any spark producing work is called hot work; it includes welding, cutting and grinding.
  - 4.4.2 **Procedure:**
    - 4.4.3 Vessel/equipment/pipe line to be thoroughly cleaned /flushed with water/ steam/any other medium to remove flammable media.
    - 4.4.4 Drains, open pits and pipe trenches of plant area to be cleaned and to be blocked with sand bags if required.
    - 4.4.5 Clean the area until there is no flammable / explosive materials near the work area.

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- 4.4.6 Cutting / welding area should be locally isolated with tarpaulins.
- 4.4.7 Connect hose pipe to pressure water line and kept it ready.
- 4.4.8 Drainage is to be controlled and surrounding departments should be informed about the work.
- 4.4.9 Sufficient firefighting equipment is to be provided near the work area.
- 4.4.10 Trained person in fire fighting should be present in the work area.
- 4.4.11 The equipment / area is to be electrically isolated by removing fuses.
- 4.5 Work at height:**
- 4.5.1 **Definition:** Any work done at 3 meter or 10 ft. above the ground is called Working at height.
- 4.5.2 **Procedure:**
- 4.5.3 For breaking-up (Opening-up) joints.
- 4.5.4 The contents of pipe line should be known.
- 4.5.5 Wear appropriate safety appliances.
- 4.5.6 Ensure that, the lines / joints to be broken (Open-up) are isolated and completely de-pressurized, drained, purged, flushed and cooled to room temperature.
- 4.5.7 To avoid fall from height.
- 4.5.8 Erect working plat form.
- 4.5.9 Use safety belt with life line anchored to suitable rigid fixture.
- 4.5.10 Wear shoe with non slippery soles.
- 4.5.11 Clean the surface of the working place to remove the slippery conditions.
- 4.5.12 To avoid fall of material from over head.
- 4.5.13 Remove loose material, tools from over head structure / service line.
- 4.5.14 Cordon off the area and put caution boards.
- 4.5.15 Post one man outside the cordoned area to ensure that no person enters.

	Prepared By	Reviewed By	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Signature &amp; Date</b>	K. Srinivasa Raju 26/07/2021	B. Chandra Sekar 26/07/21	B. Mohana Rao 27/07/21



Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
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<b>TITLE:</b>		<b>WORK PERMIT SYSTEM</b>			

4.5.16 Wear safety helmet.

**4.6 Excavation work:**

4.6.1 **Definition:** Any work is done below the ground level.

4.6.2 **Procedure:**

4.6.3 Check for underground cable, pipe, and sewer lines.

4.6.4 Use equipment with insulated handle.

4.6.5 Make shoring or steeping for deep excavation.

4.6.6 Keep portable water pump ready for dewatering, if required.

4.6.7 If cables are there, de-energize cables of that area.

4.6.8 Barricade excavated area, provide lighting and caution board.

**4.7 Electrical work:**

4.7.1 **Definition:** Any work related to electrical equipment/ machinery.

4.7.2 **Procedure:**

4.7.3 Check electrical cable condition for joints.

4.7.4 If the cable is with joints, insulate it.

4.7.5 Take necessary precautions to avoid sparks.

4.7.6 If spike guards are used they must be covered properly.

4.7.7 Give information to the In-charge or head of the department of working area.

**4.8 Road tanker loading/unloading:**

4.8.1 **Procedure:**

4.8.2 Check the tanker parked in suitable position.

4.8.3 Verify the material of tanker /drums / Bags tested O.K (Q.C.Tests).

4.8.4 Check for Feed line dummy / blind opened before unloading.

4.8.5 The Stop board to be provided on the road / Barricaded.

4.8.6 The tanker / truck engine switched off, applied hand breaks and wooden

Chocks provided beneath the tires and battery connection removed by the driver.

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<b>Signature &amp; Date</b>	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26/07/21	<i>B. Mohana Rao</i> 27/07/21

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# Sahithi Pharma Private Limited Unit-I

**STANDARD  
OPERATING  
PROCEDURE**

**Environment,  
Health &  
Safety**

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Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
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<b>TITLE:</b>		<b>WORK PERMIT SYSTEM</b>			

- 4.8.7 The condition of hose pipes must be kept good and adequately clamped.
- 4.8.8 The spark arrestor to be fixed to the silencer of the tanker / truck.
- 4.8.9 The road tanker having lights / agarbathi's lightened in the tanker cabin must be stopped and removed.
- 4.8.10 The tanker / drum firmly earthed.
- 4.8.11 The earthling to be done for transfer pump, feed line and receiving tank.
- 4.8.12 The driver and cleaner of vehicle must be stayed at suitable place.
- 4.8.13 Suitable fire extinguishers should be ready nearby the vehicle to use in emergency.
- 4.8.14 The persons unloading tanker / truck should be equipped with all suitable Personnel protective equipments.
- 4.8.15 The suitable neutralizing / detoxifying material should be provided during Unloading.
- 4.8.16 Before unloading the previous material stock in storage tank should be Verified.
- 4.8.17 Road tanker loading/unloading shall be executed as per Annexure-IV (Current version of WH001-F04) Road tanker loading/unloading permit.

### 4.9 General work:

All other works that do not fall under the categories 4.1 to 4.6 are termed as general works. Work permit is required for these general works where a safety concern is anticipated. General works such as equipment dismantling / fixing, transfer / carrying of heavier equipment/ machinery, motor/ pump dismantling, gearbox dismantling / fixing, major pipelines fixing/removal shall be considered but not limited for issuing general work permits.

	Prepared By	Reviewed By	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Signature &amp; Date</b>	 26/07/2021	 26/07/21	 26/07/21



Sahithi Pharma Private Limited Unit-I

**STANDARD  
OPERATING  
PROCEDURE**

**Environment,  
Health &  
Safety**

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<b>TITLE:</b>		<b>WORK PERMIT SYSTEM</b>			

General work permit shall be sought by the Engineering & Services department after receiving the information for related job work from the user department.

General work permit shall be as per Annexure – V: General Work Permit.

All permits shall be issued by Head-MT/his deputy after inspecting the work area, if the conditions are found acceptable.

Head-MF / Plant Head is authorized to issue above permits in absence of MT department personnel.

All permits are valid only during general shift hours (9:30 to 17:30hrs).

**5:0 RELATED DOCUMENTS:**

- 5.1 Exhibit-I current version of EHS003-F01 : Confined space entry work permit
- 5.2 Exhibit-II current version of EHS003-F02 : Hot work permit
- 5.3 Exhibit-III current version of EHS003-F03 : Height work permit
- 5.4 Exhibit-IV current version of EHS003-F04 : excavation work permit
- 5.5 Exhibit-V current version of EHS003-F05 : General work permit

	<b>Prepared By</b>	<b>Reviewed By</b>	<b>Approved By</b>
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Signature &amp; Date</b>	K. Srinivasa Raju 26/07/2021	 26.07.21	 22/08/21

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Sahithi Pharma Private Limited Unit-I

STANDARD OPERATING PROCEDURE

Environment, Health & Safety

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SOP/EHS/003/02	SOP/EHS/003/01	27/07/2021	01/08/2021	26/07/2024	7 of 7
TITLE:		WORK PERMIT SYSTEM			

6.0 REVISION RECORD:

S. No.	Revision Record	Details of revision	Remarks
01	00	First Issue	
02	01	1. SOP was revised by incorporating various work permits as exhibit's Exhibit-I, Exhibit-II, Exhibit-III, Exhibit-IV & Exhibit-V for the works Confined space entry, Hot work, Height work, excavation work and General works respectively.	
03	02	1. New organization name as Sahithi Pharma Private Limited Unit-I was incorporated instead of sruthi chemicals unit-1 in the scope of the section.	

END OF DOCUMENT

	Prepared By	Reviewed By	Approved By
Name	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Signature & Date	 26/07/2021	 26/07/21	 27/07/21



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Description of Work:

Equipment ID. No.	Location	Date	Clearance Time	Initiated by

S.No.	Condition to be checked	Status		
1	Ensure thorough equipment cleaning by reflux with water	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
2	Reactor or Equipment cleaning with respective solvent or water and detergent powder	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
3	Check all the pipes given below are disconnected from the Reactor.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	A) Reflex line	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	b) Vacuum line	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	c) Solvent feeding lines	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
4	d) Dump tank line	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	Fill the reactor jacket with RT Water and disconnect the steam line from the reactor jacket.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
5	Check the bottom valve in open position.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
6	Ensure reactor temperature between 20 - 30°C & Oxygen level NLT: 19%	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
7	Should be free from any material of previous product.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
8	Should be free from any odors, eye irritation, suffocation and toxic gas or vapors.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
9	Approval for external pure air supply into the reactor.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
10	Proper ventilation and adequate illumination.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
11	Electrical isolation: The equipment has to be isolated from all source of electrical energy by removing fuses/ disconnection/ lockout and tag out.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	<b>Electrician Name:</b> _____, <b>Sign:</b> _____			
12	Concerned area <b>Shift in - charge:</b> Reactor or equipment boiled until dissolved the previous product material and washed with plenty of water and detergent.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	<b>In-charge Name:</b> _____, <b>Sign:</b> _____			
13	Person on Job: I am trained and understood all instructions given to me regarding the precautions and safety equipment to be used and I will follow them strictly till the job is completed. I don't have any health problems.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
	<b>Entry Person Name:</b> _____, <b>Sign:</b> _____			



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14	Provision of Fire Safety Equipment positioned, in case of hot jobs involved:					O Yes	O No	O NA
	Water	Sand Buckets	D.C.P	M. Foam	CO <sub>2</sub>			
15	Provision of Safety Equipment:					O Yes	O No	O NA
	Helmet	Goggles	Nose mask	24vLam				
	Gloves	Protective Clothing	Respiratory PPE	SCBA set				
	Safety Belt	Safety Ladder	Hand Gloves					
16	Rescue Person: I will monitor the work from starting to ending for any emergency and supporting to persons on work.					O Yes	O No	O NA
	Rescue Person Name: _____, Sign: _____ Department: _____							
17	Safety Officer: I have inspected all the above points personally and satisfied with the workdone. Hence it is certified that the job can be done safely.					O Yes	O No	O NA
	Safety Officer Name: _____, Sign: _____							
18	Surrender Job is completed We hereby declare that all isolation lines are replaced and connected. Tools and equipment cleared. Guards replaced and loose material removed. Dummies where ever fixed earlier are removed and it is safe to start the equipment.					O Yes	O No	O NA
	Renewal/ Extension of Work Permit on the same day. Extension from time _____ Extension to time _____							
19	Plant Head (sign & Date)					O Yes	O No	O NA

We have personally checked and satisfied ourselves that the above particulars are correct. It is safe to start the above mentioned work by complying with safety systems.

Concerned area in- charge

Maintenance in- charge

Department Head

(Sign & Date)

(Sign & Date)

(Sign & Date)



26

Description of Work:

Equipment ID. No. / Work area	Location	Date	Clearance Time	Initiated by

S.No	Condition to be checked	Status								
1	Are generating any heat or spark, put the mark	O Yes	O No	O NA						
	<table border="1"> <tr> <th>Arc welding</th> <th>Gas cutting</th> <th>Drilling</th> <th>Chipping</th> <th>Any other</th> </tr> <tr> <td> </td> <td> </td> <td> </td> <td> </td> <td> </td> </tr> </table>				Arc welding	Gas cutting	Drilling	Chipping	Any other	
Arc welding	Gas cutting	Drilling	Chipping	Any other						
2	Vessel/ equipment/ pipe /any line thoroughly cleaned/flushed with water/ steam/ and other medium.	O Yes	O No	O NA						
3	Clean the area and ensure the area free from flammable/ explosive materials.	O Yes	O No	O NA						
4	Clean equipment surrounding area and ensure free from explosive materials.	O Yes	O No	O NA						
5	Equipment after flushing is filled with water up to brine.	O Yes	O No	O NA						
6	Ensure to keep any combustible material 35 Ft away from the work spot, if it is not possible; cover the same with non combustible materials.	O Yes	O No	O NA						
7	Equipment / plant have been cooled down to room temperature and properly ventilated and have sufficient lighting.	O Yes	O No	O NA						
8	Good housekeeping is ensured cotton waste, gunny bags, and flammable drums and other material are removed	O Yes	O No	O NA						
9	Check the condition of Welding machine , cables and earthling	O Yes	O No	O NA						
10	Gas cylinders are kept away from the job and tubes are in good working condition.	O Yes	O No	O NA						
11	Danger- hot work in progress instruction is displayed	O Yes	O No	O NA						
12	Electrical isolation: The equipment has to be isolated from all sources. of electrical energy by removing fuses/ disconnection/ lockout and tag out/ earthling continuity	O Yes	O No	O NA						
	Electrician Name: _____, Sign: _____									
13	Concerned area shift in charge. Reactor or equipment boiled until dissolved the previous product material and washed with plenty of water and removed all combustible / flammable materials.	O Yes	O No	O NA						
	In-charge Name: _____, Sign: _____									
14	Person on the Job: I am trained and understood all instructions given to me regarding the precautions and safety equipment to be used and I will follow them strictly till the job is completed. I don't have any health problems.	O Yes	O No	O NA						
	Operator Name: _____, Sign: _____									





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Description of Work:

Equipment ID. No./ work area	Location	Date	Clearance Time	Initiated by

1	Are work clearances obtained from work area in charge?	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
2	Is the work place is free from oily and slippery condition?	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
3	Clean and remove the hazards if any, from work place.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
4	Surrounding area should be free from the explosive and corrosive materials. Remove them if available.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
5	Provide men at work display board at the work area.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
6	Provide barricade tape to surrounding area.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
7	Provide the scaffolding / platform/ ladder for carrying out the work	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
8	Check whether the power connection is isolated in surrounding area.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
9	<p>Concerned area <b>shift in charge:</b> If any material is observed there, remove the material and washed with plenty of water.</p> <p>Removed all combustible /flammable/corrosive materials from the work spot.</p> <p><b>In-charge Name:</b> _____ <b>Sign:</b> _____</p>	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
10	<p><b>Person on the Job:</b> I am trained and understood all instructions given to me regarding the precautions and safety equipment to be used and I will follow them strictly tillthe job is completed. I don't have any health problems.</p> <p><b>Operator Name:</b> _____ <b>Sign:</b> _____</p>	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
11	<p><b>provision of Fire safety equipment positioned, incase of hot jobs involved.</b></p> <p>Water      Sand      D.C.P etc.,                  Buckets</p>	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
12	<p><b>Provision of safety equipment.</b></p> <table border="1" style="width: 100%; border-collapse: collapse;"> <tbody> <tr> <td style="width: 25%;">Helmet</td> <td style="width: 25%;">Goggles</td> <td style="width: 25%;">Nose Mask</td> <td style="width: 25%;">24 V Lamp</td> </tr> <tr> <td>Gloves</td> <td>Protective Clothing</td> <td rowspan="2">Welding Shield</td> <td>Leather Gloves</td> </tr> <tr> <td>Safety belt</td> <td>Safety Ladder</td> <td>Other PPE</td> </tr> </tbody> </table>	Helmet	Goggles	Nose Mask	24 V Lamp	Gloves	Protective Clothing	Welding Shield	Leather Gloves	Safety belt	Safety Ladder	Other PPE	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA
Helmet	Goggles	Nose Mask	24 V Lamp												
Gloves	Protective Clothing	Welding Shield	Leather Gloves												
Safety belt	Safety Ladder		Other PPE												

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# Sahithi Pharma Private Limited Unit-I

HIGHT WORK PERMIT

Page No.

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13	Rescue Person: I will monitor the work from starting to ending for any emergency and supporting to persons on work.  Rescue Person Name: _____, Sign: _____  Department: _____	O Yes	O No	O NA
14	Safety officer. I have inspected all the above points personally and satisfied with the workdone. Hence it is certified that the job can be done safely.  Safety Officer Name: _____, Sign: _____	O Yes	O No	O NA
15	Surrender Job is completed We hereby declare that all isolation lines are replaced and connected. Tools and equipment cleared. Guards replaced and loose material removed. Dummies where ever fixed earlier are removed and it is safe to start the equipment.	O Yes	O No	O NA
16	Renewal/ Extension of Work Permit on the same day.  Extension from time. _____ Extension to time _____  <p style="text-align: center;">Plant Head (Sign &amp; Date)</p>	O Yes	O No	O NA

We have personally checked and satisfied ourselves that the above particulars are correct. It is safe to start the above mentioned work by complying with safety systems.

Concerned area in- charge

Maintenance in- charge

Department Head

(Sign & Date)

(Sign & Date)

(Sign & Date)



Location of Work: \_\_\_\_\_ Date: \_\_\_\_\_

Excavation For : \_\_\_\_\_

**I. Job to be done by electrical personnel:**

- 1. Underground power cables are existing in the work area.
- 2. If yes, de-energize the power supply and follow safety tag system based on requirement.
- 3. Mark the electrical cable routing.
- 4. Underground cables like telephone, computer etc. are taken into Consideration.

YES	NO	N/A
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>

Date: \_\_\_\_\_ Time: \_\_\_\_\_

Signature of the Electrical in-charge

**II. Job to be done by work place In-charge:**

- 1. Underground chemical (liquid/gas) lines are existing in the work area.
- 2. If yes, isolate from chemical flow.

YES	NO	N/A
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>

Signature of Work place In-charge

**III. Job to be done by Civil In-charge:**

- 1. Underground sewer/effluent lines are taken into consideration.  
(Consult ETP In-charge)
- 2. Work area is barricaded and caution board is displayed.
- 3. Availability and condition of recommended PPE.
- 4. Proximity of vehicular traffic is taken into consideration and diversion planned, if required.

YES	NO	N/A
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>
<input type="checkbox"/>	<input type="checkbox"/>	<input type="checkbox"/>

Time: From: \_\_\_\_\_ To: \_\_\_\_\_ Duration: \_\_\_\_\_

Signature of Civil In-charge :

**IV. Return to Service:**

- i. The job is complete.

YES	NO
<input type="checkbox"/>	<input type="checkbox"/>

Signature of Civil In-charge :

Signature of Work place In-charge :

**Safety Instructions:**

In case of deeper excavation (More than 5 feet)

- 1. Keep the dug material/debris at least 2 meter away from the digging pit.
- 2. Make shoring/stepping for deep excavation. And Keep portable water pump ready for dewatering, if required.
- 3. Provide adequate lighting, if required.
- 4. Incase of digging where electrical cables exist under ground.
  - a) Always make use of spade and hammer only for digging
  - b) Use insulated tools (Tools with wooden handle).
  - c) Workers should wear rubber gloves and gum shoes. Completed permit shall be return to safety dept.



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Description of Work:

Equipment ID. No. / Work area	Location	Date	Clearance Time	Initiated by

S.no	Condition to be checked	Status													
1	equipment/ pipe line /any work area thoroughly cleaned and it should be dry if required flushed with water/ steam/ and other medium.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
2	Clean the area and ensure the area free from flammable/ explosive materials.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
3	Clean equipment / Work area surrounding area and ensure free from explosive materials.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
4	Equipment / work area properly ventilated and have sufficient lighting.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
5	Ensure to keep any combustible material 35 Ft away from the work spot, if it is not possible; cover the same with non combustible materials.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
6	Good housekeeping is ensured and remove the cotton waste, gunny bags, and flammable drums and other material if any is surrounding.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
7	work in progress instruction is displayed	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
8	Electrical isolation: If Required The equipment has to be isolated from all sources. of electrical energy by removing fuses/ disconnection/ lockout and tag out/ earthing continuity Electrician Name: _____, Sign: _____	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
9	Person on the Job: I am trained and understood all instructions given to me regarding the precautions and safety equipment to be used and I will follow them strictly till the job is completed. I don't have any health problems. Operator Name: _____, Sign: _____	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
10	Competent person posted for supervision.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
11	Provision of safety equipment.	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											
	<table style="width: 100%; border: none;"> <tr> <td style="width: 25%;">Helmet</td> <td style="width: 25%;">Goggles</td> <td style="width: 25%;">Nose Mask</td> <td style="width: 25%;">24 V Lamp</td> </tr> <tr> <td>Gloves</td> <td>Protective Clothing</td> <td></td> <td>Leather Gloves</td> </tr> <tr> <td>Safety Belt</td> <td>Safety Ladder</td> <td>Welding Shield</td> <td>Other PPE</td> </tr> </table>	Helmet	Goggles	Nose Mask	24 V Lamp	Gloves	Protective Clothing		Leather Gloves	Safety Belt	Safety Ladder	Welding Shield	Other PPE	<input type="radio"/> Yes	<input type="radio"/> No
Helmet	Goggles	Nose Mask	24 V Lamp												
Gloves	Protective Clothing		Leather Gloves												
Safety Belt	Safety Ladder	Welding Shield	Other PPE												
12	Rescue person: I will monitor the work from starting to ending for any emergency and supporting to persons on work. Rescue Person Name: _____, Sign: _____ Department: _____	<input type="radio"/> Yes	<input type="radio"/> No	<input type="radio"/> NA											



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13	Safety officer. I have inspected all the above points personally and satisfied with the work done. Hence it is certified that the job can be done safely.	O Yes	O No	O NA
Safety Officer Name: _____ Sign: _____				
14	Surrender Job is completed We hereby declare that all isolation lines are replaced and connected. Tools and equipment cleared. Guards replaced and loose material removed. Dummies where ever fixed earlier are removed and it is safe to start the equipment.	O Yes	O No	O NA

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We have personally checked and satisfied ourselves that the above particulars are correct. It is safe to start the above mentioned work by complying with safety systems.

Concerned area in- charge

Maintenance in- charge

Department Designee / Head

(Sign & Date)

(Sign & Date)

(Sign & Date)

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Sahithi Pharma Private Limited Unit-1

STANDARD  
OPERATING  
PROCEDURE

Environment,  
Health &  
Safety

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SOP/EHS/004/01	SOP/EHS/004/00	27/07/2021	01/08/2021	26/07/2024	1 of 2
TITLE:		MOCK DRILL			

**1.0 PURPOSE:**

To describe a procedure for Mock drill for Emergency preparedness.

**2.0 SCOPE:**

This procedure is applicable to Sahithi Pharma Private Limited unit-1.

**3.0 RESPONSIBILITY:**

All employees and EHS department is responsible for implementation of the procedure.

**4.0 PROCEDURE:**

- 4.1 Mock drill has to be conducted once in six months.
- 4.2 In charge safety should plan the date and initiate the exercise with concurrence of Unit Head.
- 4.3 Two observers should be nominated in advance, to note the activities at following locations.
  - Assembly Point / ECC
  - Incident Spot
- 4.4 Team follow procedure listed in Onsite Emergency Plan as per SOP Current version of SOP/EHS/005.
- 4.5 Ensure the corrective action are initiated and implemented.


**5.0 RELATED DOCUMENTS :**

5.1 Nil

	Prepared By	Reviewed By	Approved By
Name	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Signature & Date	 26/07/2021	 26/07/21	 27/07/21

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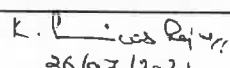
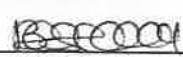
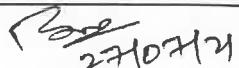
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 <b>Sahithi Pharma Private Limited Unit-I</b>		<b>STANDARD OPERATING PROCEDURE</b>		<b>Environment, Health &amp; Safety</b>	
Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/EHS/004/01	SOP/EHS/004/00	27/07/2021	01/05/2021	26/07/2024	2 of 2
<b>TITLE:</b>		<b>MOCK DRILL</b>			

**6.0 REVISION RECORD:**

S. No.	Revision Record	Details of revision	Remarks
01	00	First Issue	
02	01	1. New organization name Sahithi pharma Pharma Private Limited Unit-I was incorporated instead of Sruthi chemicals unit-1 in the scope of the section.	

**END OF DOCUMENTS**

	Prepared By	Reviewed By	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Signature &amp; Date</b>	 26/07/2021	 26/07/21	 27/07/21

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# Sahithi Pharma Private Limited Unit-I

**STANDARD  
OPERATING  
PROCEDURE**

**Environment,  
Health &  
Safety**

AS

Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/EHS/005/01	SOP/EHS/005/00	27/07/2021	01/08/2021	26/07/2024	1 of 8
<b>TITLE:</b>		<b>ONSITE EMERGENCY PLAN</b>			

## 1.0 PURPOSE:

This procedure for the Sahithi Pharma Private Limited Unit-I to be follows the On-Site Emergency Plan for the taking safety, health and environment as per the SOP for all employees.

## 2.0 SCOPE

This procedure is applicable for the implementation of the safety system to be developing the employees.

## 3.0 RESPONSIBILITY:

All departments for initiation and implementation of safety health and environment in this procedure. as per rolls given in this SOP.

## 4.0 PROCEDURE

### 4.1 Objectives of onsite emergency plan:

- 4.1.1 To localize the emergency and, control with minimum damage, if possible eliminate it.
- 4.1.2 To mobilize the internal resources and utilize it in the most effective way.
- 4.1.3 To minimize the effects of the accident on people and property.
- 4.1.4 To keep the required emergency equipments and stock at right places and ensure the working condition.
- 4.1.5 To mobilize the transport and medical treatment of the injured.
- 4.1.6 To keep the concerned personnel fully trained for using the emergency rescue equipments.

### 4.2 Important elements of onsite emergency plan:

- 4.2.1 Identification of Emergencies.
- 4.2.2 Emergency Organization.

	<b>Prepared By</b>	<b>Reviewed by</b>	<b>Approved By</b>
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	K. Srinivasa Raju 26/07/2021	B. Chandra Sekar 26/07/21	B. Mohana Rao 27/07/21

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# Sahithi Pharma Private Limited Unit-I

STANDARD  
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<b>TITLE: ONSITE EMERGENCY PLAN</b>					

- 4.2.3 Emergency facilities.
- 4.2.4 Emergency Communications
- 4.2.5 Roles and Responsibilities
- 4.2.6 Instructions to employees

### 4.3 Identification of Emergencies:-

- 4.3.1 Accidental Fire emergency in production blocks, Drum yard, Warehouse etc.,
- 4.3.2 Large-scale chemical spill, leading to contamination of land, water/air Heavy leakages due to storage tanks (PP+FRP) collapse (HCl).
- 4.3.3 Accidental explosion emergency in Production blocks, Drum yard, Warehouse etc., due to Flammable chemical vapors reaching to such concentrations.
- 4.3.4 Accidental toxic release emergency in production blocks, Drum yard, Warehouse etc., during unloading, transfer operations or during chemical reactions in the process.
- 4.3.5 Secondary effect of accidental toxic releases after fire due to combustion of toxic chemicals.
- 4.3.6 Chemical tankers meeting with an accident in the plant premises resulting fire or explosion and /or toxic chemical vapors.
- 4.3.7 Rupture of pressure vessel, pressure pipelines including gas cylinders.

### 4.4 Emergency Organization:-

- 4.4.1 HOD (Production) is designated as overall Emergency coordinator.
- 4.4.2 He is available in general shift hours. In case of general manager non-availability, his deputy will hold the responsibility of overall Emergency coordinator.
- 4.4.3 Concerned block Manger /HOD is designated as site controller; he is available in the general shift hours only. During night shift, night duty officer is available and he will acts as site controller. The concerned shift in charge, during the non-availability of block

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<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26/07/21	<i>B. Mohana Rao</i> 27/07/21

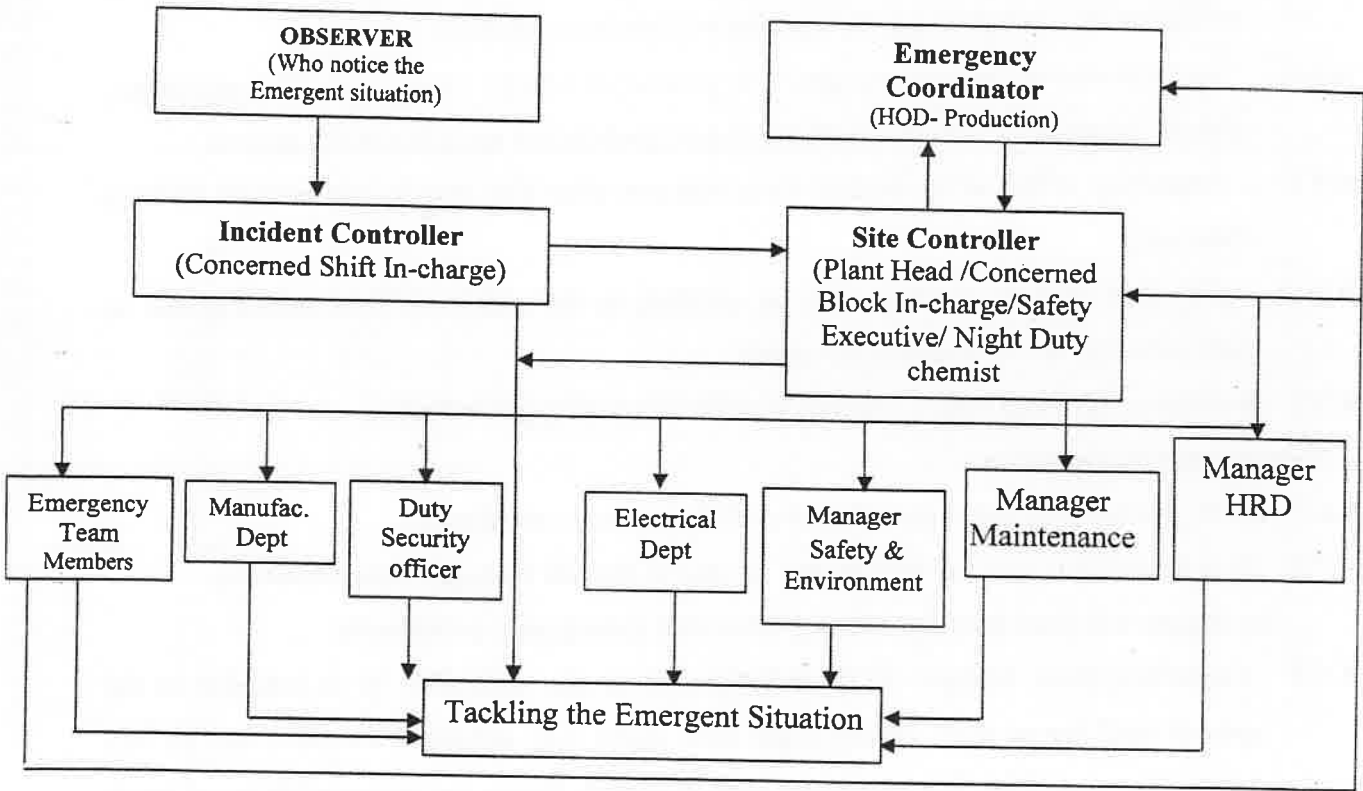


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<b>TITLE: ONSITE EMERGENCY PLAN</b>					

manager takes control of over all situations and acts as a site controller as well as incident controller.

- 4.4.4 The shift in-charge, where the emergency arises shall be an incident controller.
- 4.4.5 The nominated emergency team members / other production shift in charges shall carry out the functions of Emergency team.
- 4.4.6 In the event of an Emergency situation, Incident controller, Emergency team members, Safety personnel and security personnel support activities of Site controller and take instructions from Site controller.

4.4.7 Emergency organization / communication chart:



	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Sign/Date	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26-07-21	<i>B. Mohana Rao</i> 27/07/21

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# Sahithi Pharma Private Limited Unit-I

**STANDARD  
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PROCEDURE**

**Environment,  
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<b>TITLE:</b>	<b>ONSITE EMERGENCY PLAN</b>				

## 4.5 Emergency Facilities:-

### 4.5.1 Emergency Control Center (ECC):-

The main gate of Safety Department is designated as Emergency Control Center (ECC). It is a location where the site controller/liaison officer (HRD manager) may assemble in the event of onsite emergency and plan for emergency mitigation measures.

### 4.5.2 Information Available at ECC:-

- Over all plot plan showing fire hydrant system.
- Plan showing assembling points.
- List of antidotes.
- Important Telephone numbers.
- List of First aiders.
- MSDS file
- Telephone for external contact.
- Surrounding sites information

### 4.5.3 List of Safety Equipments Available at ECC:-

- Airline masks.
- Hand Gloves (PVC, Rubber, Nitrile / Neoprene, Surgical & Asbestos).
- PVC Aprons (Half & Full)
- Fire Proximity suits.
- PVC full suits (Shirt, Pant & Hood)
- Fire hoses & Branch pipes.
- Trolley for carrying fire-fighting equipments.

### 4.5.4 Assembly Point:-

Assembly point is that locations where the persons who are not connected with emergency operations can wait either for further instructions or for rescue, transport and rehabilitation.

	<b>Prepared By</b>	<b>Reviewed by</b>	<b>Approved By</b>
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	K. Srinivasa Raju 26/07/2021	[Signature] 26.07.21	[Signature] 27/07/21



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<b>TITLE:</b>		<b>ONSITE EMERGENCY PLAN</b>			

**4.6 Communication:**

- 4.6.1 Any person, on observing any abnormality, which may lead to emergency, would communicate orally to the shift in charge / Block manager who will be the incident controller. His communication would be precise, covering location and the nature of abnormality.
- 4.6.2 The incident controller after assessing the situation will dial emergency number
- 4.6.3 which will go to security. Security then will report to site controller/ emergency coordinator.

**4.7 Roles and responsibilities:**

**4.7.1 Emergency coordinator:**

After hearing about emergency, HOD will rush to the ECC immediately. Assess the scale of emergency and decide the plan of action (stopping of the production/Safe Shut down of the plant/Electrical isolation of plant). Decide about the nature of help required like evacuation, traffic control, vehicles requirement, material procurement and finance. Consulting with the HODs and decides about the operation of the plant. If the situation warrants, evacuation of the employees from the neighboring work places. He orders the liaison officer (HR) to liaise closely with D.E.A (District Emergency Authority), police Stations, Fire stations, Factories Inspectorate, P.C.B (Pollution control board) wherever required. Also orders to seek mutual aid from the neighboring industries. After ensuring from site/incident controller regarding the situation, declares ALL CLEAR. Initiate investigation by constituting a committee and appraises top management and statutory authorities.

**4.7.2 Site controller:**

When the Block in-charge is not available; the shift in-charge will act as Site & incident controller. On knowing about emergency, he will rush to the site. After collecting the first hand information, all concerned will be kept informed.

	Prepared By	Reviewed by	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	 26/07/2021	 26/07/21	 26/07/21



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<b>TITLE:</b>		<b>ONSITE EMERGENCY PLAN</b>			

Decide whether on site emergency is to be initiated depending upon the gravity of the situation in consultation with over all emergencies. He will arrange required safety equipment for tackling the emergency. He will exercise all efforts to prevent on spread of emergency. Direct all operations within effected area with the following priority.

Secure the safety of the personnel. Direct rescue and fire fighting operation with the plant personnel/security. Evacuate non-essential person to assembly point. Apprise ECC/Senior executive about the developments. Seeks further necessary help from the other block/emergency team members for bringing the situation under control. Check the wind direction from the wind sacks located on the top of production block and decide the escape route if required. Minimize damage to plant, property and environment. He will be in regular contact with the ECC about the development and Control of the situation. Arrange to search for casualties.

**4.7.3 Incident controller (Concerned Shift In-charge):-**

In the absence of site controller, during an emergencies assumes charge as Site controller also. On hearing emergency and its location he will rush to the scene, take overall charge, and inform by fastest means to Site Controller. He leads the emergency action team, preventing further spread of emergency.

**4.7.4 Safety Executive:**

Rush to the site on receipt of information and assist the incident controller/site controller. Arrange necessary PPE's and safety equipments like SCBA( Self contained breathing apparatus), airline mask, cartridge filters and emergency kit etc., Arrange first aid to the injured and medical assistance. Assist site controller in mitigating emergency consequences. Co-ordinate with the medical officer in identifying antidotes for chemicals from the MSDS and its availability.

	Prepared By	Reviewed by	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
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<b>Sign/Date</b>	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26/07/21	<i>B. Mohana Rao</i> 27/07/21

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**Sahithi Pharma Private Limited Unit-I**

**STANDARD  
OPERATING  
PROCEDURE**

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<b>TITLE: ONSITE EMERGENCY PLAN</b>					

**4.7.5 Emergency team members:**

(Nominated employees from each production block and other production Shift In-charges)  
Try to identify block under emergency and type of emergency. Suspend all hot work/vessel entry jobs. Persons inside the vessel are to be brought out side immediately. Instruct contract workers to stop work and safely proceed to assembly points. Extend all necessary help like men, material and fire extinguishers on demand from the affected area in-charge. Ensures rumors are not spread and employees should not become panic.

**4.7.6 Liaison officer (HR)**

On hearing about emergency, rush to ECC to assist the Site controller. Be prepared to render help to the production block/section/department, where an emergency took place. Co-ordinate with the neighboring industries and arrange mutual aid. Co-ordinate with medical officer and arrange best available treatment to the injured. Arrange an ambulance and shift the seriously injured to the reputed hospitals. Receives instruction from emergency coordinator and orders the security to declare emergency through siren. Arranging photo graph/video graph for helping the investigating authority.

**4.7.7 Shift security officer:**

To control traffic on internal roads. Guide the employees to proceed to the safe assembly points.

**4.7.8 Main gate security:**

Keep the main gate closed to prevent unauthorized person's entry and also stop the visitors into the factory. Allow only essential services like fire engine/ambulance/mutual aid vehicles / Government agencies.

**4.8 Instructions to employees:**

4.8.1 After hearing the emergency, except emergency team members, non-essential employees should proceed to the safe assembly point after receiving instructions.

	<b>Prepared By</b>	<b>Reviewed by</b>	<b>Approved By</b>
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	K. Srinivasa Raju 26/07/2021	[Signature] 26.07.21	[Signature] 27/07/21



# Sahithi Pharma Private Limited Unit-I

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<b>TITLE: ONSITE EMERGENCY PLAN</b>					

- 4.8.2 Do not get panic and spread rumors.
- 4.8.3 Act accordingly to prevailing situation.
- 4.8.4 In case of Heavy toxic gas release, follow up wind direction by checking from the windsock.
- 4.8.5 Do not approach the scene of accident as a spectator.
- 4.8.6 Do not engage telephone unnecessarily.

**5.0 RELATED DOCUMENTS:**

Nil

**6.0 REVISION RECORD:**

S. No.	Revision Status	Details of Revision	Remarks
01	00	First Issue	
02	00	1. New organization name Sahithi pharma Private Limited Unit-I was Incorporated instead of sruthi chemicals unit-1 in the Header of the section.	

**END OF DOCUMENT**

	Prepared By	Reviewed by	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	<i>K. Srinivasa Raju</i> 26/07/2021	<i>B. Chandra Sekar</i> 26.07.21	<i>B. Mohana Rao</i> 27/07/21



# Sahithi Pharma Private Limited Unit-I

STANDARD  
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<b>TITLE: (ENVIRONMENTAL, HEALTH AND SAFETY) COMMITTEE</b>					

## 1.0 PURPOSE:

This procedure for the Sahithi Pharma Private Limite Unit-1 for carry out EHS (Environmental, Health and Safety) Committee meeting.

## 2.0 SCOPE

This procedure is applicable to performing Safety (EHS) Committee meeting at Sahithi Pharma Private Limite Unit-1.

## 3.0 RESPONSIBILITY:

3.1 It is responsibility of Unit Head to constitute EHS (Environmental, Health and Safety) Committee with equal representation of workers and staff as per the statute. If workers are not enough, staff members can be nominated.

3.2 Committee is responsible for :

3.2.1 Dealing with all matters concerning health, safety and Environment and to arrive at practicable solutions to problems encountered.

3.2.2 Creating safety awareness amongst all employees.

3.2.3 Undertaking educational, training and promotional activities.

3.2.4 Discussing reports on safety and occupational health surveys, safety audits, risk assessment. OSEP and implementation of the recommendations made in the reports.

3.2.5 Looking into any compliant made on the likelihood of an imminent danger to the environment, safety and health of the unit and suggests corrective measures reviewing the implementation of the recommendation made.

3.2.6 Unit Head shall be the Chairman of the EHS (Environmental, Health and Safety) Committee.

	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Sign/Date	 26/07/2021	 26.07.21	 27/07/21



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<b>TITLE:</b>	<b>(ENVIRONMENTAL, HEALTH AND SAFETY) COMMITTEE</b>				

3.2.7 Safety In-Charge / Plant Manager shall be Secretary of the EHS (Environmental, Health and Safety) Committee.

3.3 The responsibility for the preparation, review and approval of the SOP lies with designation not lower than Executive / officer EHS / production In-Charges, EHS Head / Plant head and QA Head respectively.

#### 4.0 PROCEDURE

##### Environment, Health and Safety Definition:

EHS (Environmental, Health and Safety) Committee: Committee is constituted to cooperate & assists the management in fulfilling the EHS policy of the Organization.

- 4.1 Secretary shall prepare agenda for the meeting and shall communicate the same to the Committee Members in writing at least three days in advance. The same shall be displayed in Notice Board.
- 4.2 Invitees may be called from factories department to participating in the meeting.
- 4.3 Recommendation of the committee meeting shall be recorded. Minutes of the committee meeting will be circulated to the Committee Members and HOD's.
- 4.4 The tenure of the Committee is for a period of Two Years.
- 4.5 Chairman, in his absence his second level will chair the Committee meeting.
- 4.6 The Secretary shall review the status of implementation of the recommendations of the meeting on a monthly basis. He shall communicate the status report to Unit Head and Management.
- 4.7 The committee shall meet once in every quarter.

#### 5.0 RELATED DOCUMENTS:

- 5.1 Exhibit-I Current Version Of EHS006-F01 : Safety Committee members List.
- 5.2 Exhibit-II Current Version Of EHS006-F02 : Safety Committee Meeting agenda.
- 5.3 Exhibit-III Current Version Of EHS006-F03: Safety Committee Meeting Minutes.

	Prepared By	Reviewed by	Approved By
<b>Name</b>	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
<b>Designation</b>	Officer - EHS	Plant Head	Asst. Manager - QA
<b>Sign/Date</b>	K. Srinivasa Raju 26/07/2021	[Signature] 26.07.21	[Signature] 27/07/21



# Sahithi Pharma Private Limited Unit-I

STANDARD  
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<b>TITLE: (ENVIRONMENTAL, HEALTH AND SAFETY) COMMITTEE</b>					

5.4 Exhibit-IV Current Version Of EHS006-F04: Safety Committee members Attendance Record.

## 6.0 REVISION RECORD:

S. No.	Revision Status	Details of Revision	Remarks
01	00	First Issue	
02	01	1. New organization name Sahithi Pharma Private Limited Unit-I was incorporated instead of sruthi chemicals unit-1 in the Purpose & scope of the sections.	

END OF DOCUMENT

	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	B. Chandra Sekar	B. Mohana Rao
Designation	Officer - EHS	Plant Head	Asst. Manager - QA
Sign/Date	K. Srinivasa Raju 26/07/2021	[Signature] 26.07.21	[Signature] 27/07/21



# Sahithi Pharma Private Limited Unit-I

## LIST OF SAFETY COMMITTEE MEMBERS

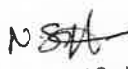
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S.No.	Name of the Person	Department	Designation	Role	Sign
1.	CH. Eswara Rao	Plant operations	GM	Chairman	
2.	N. Siva Kumar	Manufacturing	Plant Manager	Vice. Chairman / Secretary	
3.	K. Roopakumar	QA	Deputy Manager	Member	
4.	M. Bala Nagulu	QC	Executive	Member	
5.	K. Ravi Kumar	MT	In-Charge	Member	
6.	P. Suresh	MT	Electrician	Member	
7.	G. Shankara Rao	WH	In-Charge	Member	
8.	K. Srinivas Raju	EHS	Officer	Member	
9.	T. Janaki Rao	MF	Shift in-Charge	Member	
10.	G. Praveen Kumar	MF	Shift in-Charge	Member	
11.	T. Srinu	MF	Operator	Member	
12.	M. Apparao	MF	Operator	Member	
13.	G. Santhosh	MF	Operator	Member	
14.	A. Sathyanarayana	MF	Operator	Member	

Signature of Secretary:   
Date: 22-10-22

Signature of Chairman:   
Date: 22/10/22

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Sahithi Pharma Private Limited Unit-I

**SAFETY  
COMMITTEE  
MEETING  
AGENDA**

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Date:

Venue :

Meeting Number : SCM-

Meeting date :

**Agenda For the Meeting**

This here by inform to all safety committee members to attend safety committee meeting held  
on :                      At                      Hrs in our conference hall.

All safety committee members attend the Committee meeting without Fail.

Regards  
Chairman

Signature of Secretary:

Date:

Signature of Chairman:

Date:



# Sahithi Pharma Private Limited Unit-I

## SAFETY COMMITTEE MEETING MINUTES

Page No.

1 of 1

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Date :

Meeting No: SCM-

Venue : Conference Hall

S.No.	Minute	Action Plan	Responsibility	Target date	Status

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# Sahithi Pharma Private Limited Unit-I

STANDARD  
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SOP/EHS/007/00	Nil	10/10/2022	10/10/2022	09/10/2025	1 of 3
<b>TITLE: ENVIRONMENT HEALTH &amp; SAFETY (EHS) POLICY</b>					

### 1.0 PURPOSE:

This procedure for the Sahithi Pharma Private Limited Unit-I for carry out EHS Policy to promote EHS management systems.

### 2.0 SCOPE

This procedure applies to Sahithi Pharma Private Limited Unit-I.

### 3.0 RESPONSIBILITY:

3.1 It is the responsibility of the top management/occupier to define and authorize the EHS policy with respect to the Environment, Health and Safety of the workers at work and the organization and arrangements for the time being in force for carrying out that policy, and to bring the statement and any revision thereof to the notice of all the workers.

3.2 It is the responsibility of all the employees, workmen & all other stake holders to understand the policy and support the management in fulfilling all the EHS elements written in the EHS policy.

### 4.0 PROCEDURE

#### 4.1 Definitions:

**EHS Policy:** An Environment Health and Safety policy of an organization is a recognized written statement that states an organization's commitment towards protection of the environment, health and safety of the employees, as well as the society in the immediate surrounding neighborhood.

**Stake Holders:** Employees, visitors, contractors, statutory authorities and a person or group of persons inside or outside the workplace, concerned with or may get affected by the EHS performance of the organization.

#### 4.2 Contents of EHS Policy:

4.2.1 The Environment, Health and Safety Policy should contain or deal with

- a) Declared intention and commitment of the top management to environment, health and safety and compliance with their relevant statutory requirements.
- b) Arrangements, for making the policy effective.

	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	CH. Eswara Rao	K. Roopakumar
Designation	Officer - EHS	Plant Head	Dy. Manager - QA
Sign/Date	<i>K. Srinivasa Raju</i> 8/10/2022	<i>CH. Eswara Rao</i> 08/10/2022	<i>K. Roopakumar</i> 08/10/2022



Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/EHS/007/00	Nil	10/10/2022	10/10/2022	09/10/2025	2 of 3
<b>TITLE: ENVIRONMENT HEALTH &amp; SAFETY (EHS) POLICY</b>					

4.2.2 In particular, the policy should specify the following:

4.2.2.1 Arrangements for involving the employees.

4.2.2.2 Intentions of taking into account the Environment, health and safety performance of individuals at different levels while considering their career advancement.

4.2.2.3 Relevant techniques and methods, such as safety audits and risk assessment for periodical assessment of the status on environment, health and safety and taking all the remedial measures.

4.2.2.4 Stating its intentions to integrate environment, health and safety in all decisions including those dealing with purchase of plant equipment machinery and material as well as selection and placement of personnel.

4.2.2.5 Arrangements for informing educating and training and retraining its own employees at different levels and the stake holders, wherever required.

4.2.3 EHS Policy shall be signed by Occupier.

4.2.4 EHS policy shall be prepared as **Exhibit-I**.

#### 4.3 Distribution of EHS Policy:

4.3.1 The EHS policy signed by occupier shall be displayed and distributed to stake holders within three months of signing off policy.

4.3.2 EHS Head shall prepare the required number of photo copies or boards from approved EHS policy as per distribution requirement.

4.3.3 It shall be ensured that the photo copies or boards are legible.

4.3.4 EHS department shall distribute copies of EHS policy to all personnel working in the organization.

4.3.5 EHS department shall display the EHS policy boards at conspicuous places in the plant.

#### 4.4 Implementation of EHS Policy:

4.4.1 After distribution of EHS policy in the plant, EHS department/HODs shall provide training to the all employees and contract employees.

	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	CH. Eswara Rao	K. Roopakumar
Designation	Officer - EHS	Plant Head	Dy. Manager - QA
Sign/Date	K. Srinivasa Raju, 8/10/2022	CH. Eswara Rao, 08/10/2022	K. Roopakumar, 08/10/2022

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Sahithi Pharma Private Limited Unit-I

STANDARD OPERATING PROCEDURE

Environment, Health & Safety

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Document No.	Supersedes	Issue date	Effective date	Review date	Page No.
SOP/EHS/007/00	Nil	10/10/2022	10/10/2022	09/10/2025	3 of 3
<b>TITLE: ENVIRONMENT HEALTH &amp; SAFETY (EHS) POLICY</b>					

**4.5 Revision of EHS Policy:**

4.5.1 The Occupier shall review and if necessary revise the EHS policy once in every two years or as and when required.

4.5.2 In case any Change of Occupier for any reason, new occupier should review and if necessary policy shall be revised within three months of occupying the position of occupier.

**5.0 RELATED DOCUMENTS:**

5.1 Exhibit-I Current Version of EHS007-F01: Environment, Health and Safety (EHS) Policy.

**6.0 REVISION RECORD:**

S. No.	Revision Status	Details of Revision	Remarks
01	00	First Issue	

END OF DOCUMENT

	Prepared By	Reviewed by	Approved By
Name	K. Srinivasa Raju	CH. Eswara Rao	K. Roopakumar
Designation	Officer - EHS	Plant Head	Dy. Manager - QA
Sign/Date	K. Srinivasa Raju 08/10/2022	CH. Eswara Rao 08/10/2022	K. Roopakumar 08/10/2022

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ENVIRONMENT, HEALTH & SAFETY POLICY

M/s. Sahithi Pharma Private Limited (UNIT-I) considers issues of Environment, Health and Safety at the work place a high priority. They are integral parts of our business objectives and we shall strive to operate to provide highest level of protection to all personnel and the Environment.


M/s. Sahithi Pharma Private Limited (UNIT-I) shall accomplish this by:-

- Using and maintaining the infrastructure which are safe and do not pose any health risk to all the personnel.
- Continuous improvement of processes through new objectives and action programmes to prevent accidents and minimize adverse environmental impact.
- Undertaking active process development work and establishing a high level of safety through risk analysis, emergency preparedness and long term technology planning.
- Regular technical communication and training the employees for necessary expertise.
- Economical usage of natural resources and maintaining good contacts with authorities and compliance with legal statutes.

G.Sridhar Raju

Director

Date: 10-10-2022

	<b>Sahithi Pharma Private Limited Unit-I</b>	<b>JOB RESPONSIBILITIES</b>	Page No 1 of 2
---	--	-----------------------------	-------------------

**1. Employee information**

Name of the employee	
Employee number	
Department	
Designation / Job title	
Reporting to	
Date of joining	

2. **Objective:** To ensure safety practices are followed, environment is maintained in accordance to the applicable regulations.

**3. Roles and responsibilities**

- To oversee the day-to-day activities of solid waste handling & disposal, air Pollution management, Pest control and Site sanitation.
- To oversee Safety aspects like operations, storage of chemicals, handling of chemicals and providing and maintaining suitable personal protective equipment (PPE) and ensure personnel work using PPE.
- To co-ordinate with production departments for proper functioning in the areas of pest control, site sanitation and safety aspects of the plant.
- To furnish the required information with regard to safety and environmental activities.
- To ensure the safe working conditions and eco- friendly activities ensured within the factory premises.
- To comply all statutory requirements within the stipulated time.
- To identify the waste generation points. Segregation and control of the same so as to achieve the standards.
- Responsible for the entire environmental quality in and around the factory premises.
- Responsible for maintaining safe working conditions and Good House Keeping in the factory.
- Responsible for in house training of employees with respect to fire safety, first aid, Sanitation, etc.,

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Sahithi Pharma Private Limited Unit-I

JOB RESPONSIBILITIES

Page No

2 of 2

**4. Delegation**

Liaison works to Executive-HR in his absence.

**5. Authorities**

To liaison with government authorities for necessary permits.

**6. Authorized by**

Name	
Designation	
Signature & Date	

**7. Acknowledgement**

I understand my roles and responsibilities in the position of Incharge -Safety & Environment, as they are set out above. I agree to fulfill these responsibilities and agree not to compromise any safety issues.

\_\_\_\_\_  
Signature

\_\_\_\_\_  
Date

ANNEXURE - 2 .

**GOVERNMENT OF ANDHRA PRADESH**  
**STATE DISASTER RESPONSE & FIRE SERVICES DEPARTMENT**

**From :**  
The Director General,  
State Disaster Response and Fire Services,  
Andhra Pradesh, Vijayawada.

**To :**  
The General Manager,  
District Industries Center,  
Visakhapatnam

**Rc.No. 735/RFO/ER/2020 MSB-ER, SDP Dated: -03-2022.**

Sir,

Sub: A.P. State Disaster Response and Fire Services Department-MSB Section-Issuance of Renewal of No Objection Certificate to Existing Building of M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District - Regarding.

- Ref: 1. Occupancy NOC. Rc.No:735/RFO/ER/2020,Dated:26/11/2020 of District Fire Officer, Visakhapatnam District.  
2. Application of M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District.

\*\*\*\*\*

The Management of M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District has requested to issue Renewal of No Objection Certificate by duly remitting the Renewal Fee towards Fire Precautionary Fee vide reference 2<sup>nd</sup> cited.

2) The No Objection Certificate for Occupancy Certificate was issued vide reference 1<sup>st</sup> cited to the existing Application of M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District with (08) Blocks with total built up area of 4895.15Sq. Mtrs., for Industrial Occupancy.

3) The management has submitted the self-Certification report and stated that the furnished information is correct and it is noticed at any time that the information provided is false, they understand that Renewal NOC deemed may be cancelled by the concerned authority.

4) In view of the above and taking into consideration of the larger public interest and in the context of the COVID-19 pandemic across the country and also based on the Self-Certification submitted by the management, the Renewal of No Objection Certificate is issued to the Existing Building of M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District with (08) Blocks with total built up area of 4895.15Sq. Mtrs., for Industrial Occupancy.

(Contd..2p)

5) It is suggested to the Management for providing the following Fire Safety Measures keeping in view of practicality, maintenance and resilience:

Sl. No.	Fire Fighting Equipment	Prescribed	Provided	Deficit'
1	Fire Extinguishers	ABC type	46 Nos.	Nil
2	Temperature Sensors	Temperature Sensors connected " Hooter " and that can give alerts through Cell phone instead of Sprinklers	To be Provided	To be Provided
3	Manual Call Point System	One Number per Floor	9 Nos.	Nil
4	Under Ground Static Water Tank (or) Terrace Water Tank	5,000 Ltrs. (Minimum)	1,50,000 Ltrs.	Nil
5	5 HP (Mobile Pump + Petrol Engine on wheels connected to Ground Floor Sump)	3 Nos.	3 Nos.	Nil.

6) **Electrical Safety System.**

(i) Miniature Circuit Breakers, MCB's.	:	Yes/Provided
(ii) No Overloading of Power Sockets.	:	Yes, ensured
(iii) 10 years old wiring to be changed specially wherever A/c is there ?	:	Yes, ensured
(iv) LED Lights in Closed Rooms, Corridors, Staircases connected to Inverter (Battery).	:	Yes, Connected
(v) Grounding/Earthing is provided	:	Yes/Provided
(vi) Lightning Conductor is provided	:	Yes/Provided
(vii) The above shall be certified by authorized Electrical Contractor/ Supervisor.	:	Yes/Certified

7) **Fire Safety Suggestions:**

Sl. No.	As Builder	As Occupant	As Security personnel
1.	All the Fire protection arrangements shall be maintained in good working condition at all time.	The Escape/Exit roots shall not be kept Locked/Blocked or Encroached.	All the occupants must be trained the correct method of operation of the Fire Fighting System installed.
2.	Any loss of life or property due to non-functioning of Fire Safety Measures and other Installations shall be the responsibility of the management.	All occupants shall be trained to operate the Fire Safety Equipment during Emergency.	Mock Drills should be conducted once in 03 months for initial two years. Thereafter, once in every 06 months.
3.	Addition/Alteration, if any in the Building may be verified by Building Authority.	Mock Drills should be conducted once in 03 months for initial two years. Thereafter, once in every 06 months.	All Security Personnel shall be trained to operate the Fire Safety Equipment during Emergency.
4.	This Annual Periodical Renewal Fire Certificate is only from Fire Safety Point of View.	Raise the alarm If the fire cannot be controlled, Evacuate the area completely at once with nearest Safe Exit.	Attack the Fire using available Fire Equipment only if you feel capable of controlling it. If not, take all steps to isolate the area by closing Doors and Windows.

Contd.....3P

- 8) Further, In addition to the existing Fire Fighting systems the management shall provide 2HP motor with triplex pump at ground floor and floor after floor by connecting to the normal water plumbing system.
- 9) The Management is responsible all risks involved in case of Fire Accident.
- 10) In view of the above and based on the Self Certification of the management the Renewal No Objection Certificate is hereby issued to the M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District subject to the submission of following documents within (06) Months and report compliance to this office.
- i. Hazard and Risk analysis report
  - ii. On site emergency plan
  - iii. Third party safety audit.

11) Further, it is to inform that, the following agencies may also be considered for the above reports:

Sl. No.	Name of the agency	Contact person	Tel.No./Mobile No.
1.	Chola MS Risk Services, Chennai	Subba Rao	8056025714
2.	Ram Safety Services, Chennai	Krishnan	9769898111
3.	International Risk Control Asia, Mumbai	--	91(22)27811045
4.	Indian Institute of Chemical Technology, Hyderabad.	Seshu Kumar	040-27193482 040-27191343 9440120801
5.	Andhra University Chemical Engineering Department.	Prof.Pulipata King	0891-2844870 0891-2844869 9440191017
6.	Protec Fire Protection & Safety Engineers, Hyderabad.	D.Mahipal Reddy, B.E(Fire)	8978456565

The reports prepared by preferably by Indian Institute of Technology, Hyderabad and their compliance to recommendation made by IICT, Hyderabad within (06) Months.

12) Further, the Management has to submit the following information in self certification format to the website which will be intimated soon as shown below.

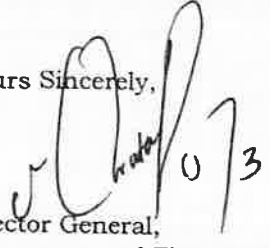
SELF CERTIFICATION ( to be uploaded )					
Name and address of the industry / premises:					
S.No	Name of the Chemical	Storage Quantity at Present	No.of Days The quantity received	Nearest Fire Station with Phone No	Last Information given to Fire Services on Date
The above information is true to the best of my Knowledge					
Date			Signature Authority		

**(b) LIST OF HAZARDOUS CHEMICALS EMERGENCY INFORMATION**

Name of the Industry:															
Address:															
S. No	Chemical Name	Nature of chemical /toxic/poisonous/flammable/explosive/hazardous	In case of Fire: Fire Fighting Media and instructions	Spill Cleanup procedure	Contact with eye/skin	Incom patible with	PPE	Flash point OC	Boiling Point OC	LE L%	UEL %	MSDS CODE	STORAGE Quantity	Geo -- Coordinates	
													Latitude	Longitude	

13) This Renewal of No Objection Certificate is valid for a period of Five years from the date of issue of this letter to the Management M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District subject to the compliance of above Fire and Electrical Safety Measures. The Owner/Occupier/Builder/Management concerned of the Building shall submit Self Declaration/Certification with regard to working condition of above Fire Safety System every year in the prescribed format and submit/upload the photographs of the Mock Drills conducted in the premises. It is the responsibility of the Builder to maintain the Fire Safety Equipment in good working condition at all times and apply for next Periodical Renewal of No Objection Certificate, duly remitting the User Charges vide G.O.Ms.No.90, Home (Prisons & Fire Services) Department Dated:13-08-2021 & G.O.Ms.No.120, Home (Prisons & Fire Services) Department Dated:25.10.2021, two (02) months before expiry of this Renewal of No Objection Certificate.

Yours Sincerely,

  
Director General,

State Disaster Response and Fire Services,  
Andhra Pradesh, Vijayawada.

Copy to the Management, M/s Sahithi Pharma Pvt Ltd, Plot No.27/C1, APIIC,De-notified Area, Gurjapalem (V), Rambilli (M), Visakhapatnam District

Copy to District Fire Officer, Visakhapatnam District

Copy to Regional Fire Officer, Eastern Region, Vijayawada.

**Note: In case of any emergency call to 101 or State Fire Control Room-9100108101.**



Date: 21-01-2023

Venue : Conference hall

Meeting Number : SCM-001


Meeting date : 25-01-2023

**Agenda For the Meeting**

This here by inform to all safety committee members to attend safety committee meeting held  
On: 25-01-2023 At 11:00 Hrs in our conference hall.

All safety committee members attend the Committee meeting without Fail.

Regards  
Chairman

Signature of Secretary: N.   
Date: 21-01-23

Signature of Chairman:   
Date: 21-01-23



# Sahithi Pharma Private Limited Unit-I

LIST OF  
SAFETY  
COMMITTEE  
MEMBERS  
ATTENDANCE  
RECORD

Page  
No.

1 of 1

S.No.	Name of the Person	Department	Designation	Role	Sign
01	M. Balaramulu	QC	Asst. Manager	Member	25/01/23
02	C.H. Edwar Rao	Plant operations	GM	Chairman	25/01/23
03	K. Ravi Kumar	MT	Incharge	member	25.01.23
04	P. Suresh	MT	Electrician	Member	25/01/23
05	N. SIVAKUMAR	Manufacturing	Plant manager	Vice-Chairman/Secretary	25/01/23
06	K. Raghav Kumar	QA	Op. Manager	Member	25/01/23
07	AA. Subram	MF	operator	Member	25/01/23
08	T. Srinu	MF	operator	Member	25/01/23
09	M. appa Rao	MF	operator	Member	25/01/23
10	G. Shankar Rao	WH	Incharge	Member	25/01/23
11	T. Janaki Rao	MF	Shift in-charge	Member	25/01/23
12	G. Praveen	MF	Shift in-charge	Member	25/01/23
13	K. SRINIVAS RAJU	EHS	OFFICER	Member	25/01/23
14	G. Santhosh	MF	operator	Member	25/01/23
			N/A		

Signature of Secretary: N. Siva  
Date: 25-01-23

Signature of Chairman:   
Date: 25-01-23



# Sahithi Pharma Private Limited Unit-I

## SAFETY COMMITTEE MEETING MINUTES

Page No.

1 of 1



Date : 25-01-2023

Meeting No: SCM-001

Venue : Conference Hall

S.No.	Minute	Action Plan	Responsibility	Target date	Status
01	Mr. CH. Eswara Rao told that previous safety Committee meeting Points to Discussed.	Previous safety committee meeting, Minutes of Meeting points were Discussed and successfully completed.	-	-	Completed
02	Safety Committee Chairman advised to Static discharge pads shall be provided at all entrance areas of Society gate, Production Block-I, II or wherever it's required.	Action plan shall be planned Immediately and fulfill the requirements as per Minutes of Meeting observations.	Maintenance & Safety personnel	30/01/2023	-

Signature of Secretary: *N. Sathish*  
Date: 25.01.23

Signature of Chairman:  
Date: 25.01.23



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Date: 21-04-2023

Venue : Conference hall

Meeting Number : SCM-002

Meeting date : 25-04-2023

**Agenda For the Meeting**

This here by inform to all safety committee members to attend safety committee meeting held  
On: 25-04-2023 At 11:00 Hrs in our conference hall.

All safety committee members attend the Committee meeting without Fail.

Regards  
Chairman

Signature of Secretary: N. S/A

Date:

21-04-23

Signature of Chairman:

Date:

S/A  
21.04.23



# Sahithi Pharma Private Limited Unit-I

## SAFETY COMMITTEE MEETING MINUTES

Page No.

1 of 1

Date : 25-04-2023


Meeting No: SCM-002

Venue : Conference Hall

S.No.	Minute	Action Plan	Responsibility	Target date	Status
01	Mr. CH. Eswara Rao told that previous safety Committee meeting Points to Discussed.	Previous safety committee meeting, Minutes of Meeting points were Discussed and successfully completed.	-	-	Completed
02	Safety Committee Chairman advised to all, safety guards shall be provided on motor pump sets & Cooling tower fan wherever its required.	Action plan shall be planned immediately and fulfill the requirements as per Minutes of Meeting observations.	Maintenance & Safety personnel.	30/04/2023	-


Signature of Secretary:

Date:

  
25.04.23

Signature of Chairman:

Date:

  
25.04.23



# Sahithi Pharma Private Limited Unit-I

## LIST OF SAFETY COMMITTEE MEMBERS ATTENDANCE RECORD

MASTER COPY

S.No.	Name of the Person	Department	Designation	Role	Sign
01	K. Ravikumar	MT	Incharge	member	K. RB 21.04.23
02	P. Suresh	MT	Electrician	Member	P. Suresh 25/04/23
03	A.A. Sathyanarayana	MF	operator	Member	A.A. Sathyanarayana 25/04/23
04	G. Shankar Kumar	WH	Incharge	member	G. Shankar 25/04/23
05	H. Balasubramanyam	QC	asst. manager	Member	H. Balasubramanyam 25/04/23
06	N. Sivakumar	MF	Plant manager	secretary / vice chairman	N. Sivakumar 25/04/23
07	K. SRINIVAS RAO	EHS	OFFICER	member	K. L. Srinivas Rao 25/04/23
08	G. praveen Kumar	MF	shift Incharge	member	G. Praveen Kumar 25/04/23
09	M. appa Rao	MF	operator	member	M. Appa Rao 25/04/23
10	G. Santhosh	MF	operator	member	G. Santhosh 25/04/23
11	T. Srinu	MF	operator	member	T. Srinu 25/04/23
12	C. S. Swara Rao	Plant operator	GM	Chairman	C. S. Swara Rao 25/04/23
13	P. Rajakumar	QA	ex. manager	Member	P. Rajakumar 25/04/23

Signature of Secretary: N. Sivakumar  
Date: 25.04.23

Signature of Chairman: C. S. Swara Rao  
Date: 25.04.23



# Sahithi Pharma Private Limited

Plot No. 27/C1, Part De Notified Area, APSEZ, Gurjapalem (V), Rambilli (M),  
Visakhapatnam Dist., Andhrapradesh - 531 061.

GSTIN : 37ABGCS0459P1ZP

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**SAHITHI PHARMA PRIVATE LIMITED UNIT-I**  
**PLOT NO.27/C1, PART DENOTIFIED AREA, APSEZ, GURAJAPALEM (V), RAMBILLI (M),**  
**ANAKAPALLI DIST., A.P. 531061,**  
**ENVIRONMENTAL HEALTH SAFETY**  
**MOCK DRILL OBSERVATION REPORT**

S. No	Time	Sequence of Mock Drill Activity
6.	16:30 to 16:35	Mr.M.Seetaram (safety in-charge) and incident controlled verified the incident area and decided areas normal condition and immediately informed to site controller. Then site controller announce area is normal condition and given all clear.
7.	16:35	All Persons went back to their work area.

**Observations:**

S. No	Observations
01	Employees immediately reacted and reached the assembly point without any panic.
02	ERT members immediately responded and reached the area with firefighting equipment's and first aid box.
03	The workforce remains calm, while the mock drill was in progress, and showed keen interest to get knowledge about the emergency. Workers were briefed about the emergency response procedure and fire Emergency.
04	Some of the employees are waiting in building for their co employees at the time of evacuation.

**Corrective Actions:**

S. No	Observations
01	After completion of mock drill safety in charge informed to all employees for Dos and DONTs at the time of emergency.

*Seetharam*  
Mock Drill Conducted By EHS:

*[Signature]*  
Mock Drill Approved By Plant Head:  
27.05.2023

Off: Flat No. 102, Door No. 2-55/KGB/130, Sri Kanaka Durga Nilayam, First Floor, Navodaya Colony,  
Kancha Gachibowli, Serilingampally (M), Ranga Reddy Dist., Hyderabad, Telangana - 500 019.

Mobile : 9866134999, Email : sahithipharma2021@gmail.com



# Sahithi Pharma Private Limited UNIT-I

Plot No. 27/C1, Part De Notified Area, APSEZ, Gurjapalem (V), Rambilli (M),  
Anakapally Dist., Andhrapradesh - 531 061.

GSTIN : 37ABGCS0459P1ZP

##

SAHITHI PHARMA PRIVATE LIMITED UNIT-I  
PLOT NO.27/C1, PART DENOTIFIED AREA, APSEZ, GURAJAPALEM (V), RAMBILLI (M),  
ANAKAPALLI DIST., A.P. 531061.  
ENVIRONMENTAL HEALTH SAFETY  
**MOCK DRILL OBSERVATION REPORT**

Emergency Scenario : Emergency FIRE Mock Drill  
Location :Boiler Area  
Time :16:05  
Type of Mock drill :unplanned  
Date of Mock Drill : 27/05/2023  
Total Mock Drill Duration : 30 Minutes

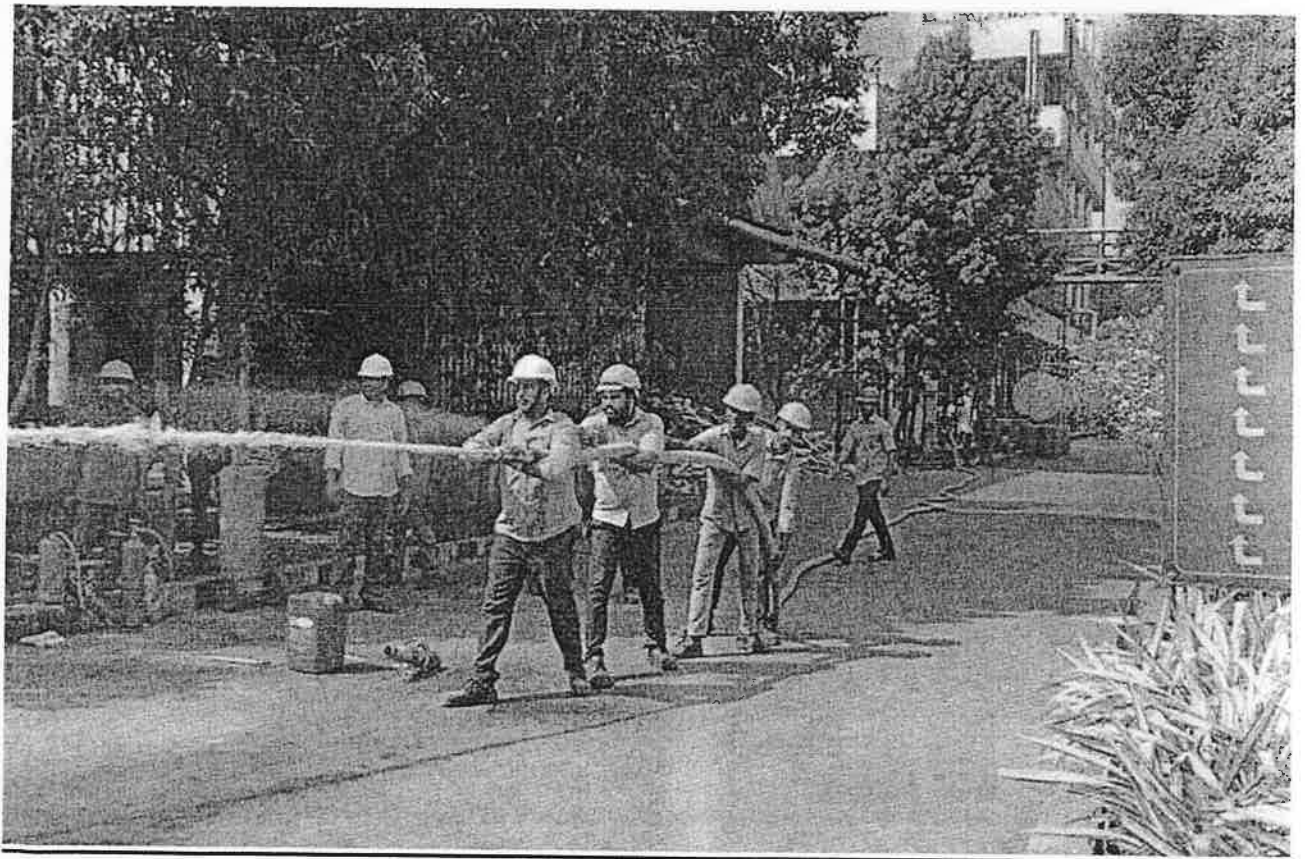
S. No	Time	Sequence of Mock Drill Activity
1.	16:05 to 16:16	Mr. M. Suri Babu Boiler Operator, who is working at Boiler area, he was observed a rapid fire near Boiler area, i n c i d e n t immediately he shouted emergency ... emergency. Activated of Fire alarm. After that immediately he calls security on emergency number and given information like his Name, incident area and area Situation.
2.	16:16 to 16:22	At same time employees are started evacuation and reached Assembly Point.
3.	16:22 to 16:26	At the same time security person calls to Site controller and safety In charge and given the information of incident location. After these Incident controller and safety In charge went to area and checked the condition of the area
4.	16:26 to 16:28	site controller went to assembly area and all th employees are reached to assembly area and Stan in their respective area for roll call for headcount
5.	16:28 to 16:30	Security (P.Ramakrishna) has done the head count and Declared all the employees are reached assembly area.



SAHITHI PHARMA PRIVATE LIMITED UNIT-I  
PLOT NO.27/C1, PART DENOTIFIED AREA, APSEZ, GURAJAPALEM (V), RAMBILLI (M),  
ANAKAPALLI DIST., A.P. 531061,  
ENVIRONMENTAL HEALTH SAFETY  
MOCK DRILL OBSERVATION REPORT  
MOCK DRILL PHOTO COPIES ATTACHED:-

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**Fire Fighting**



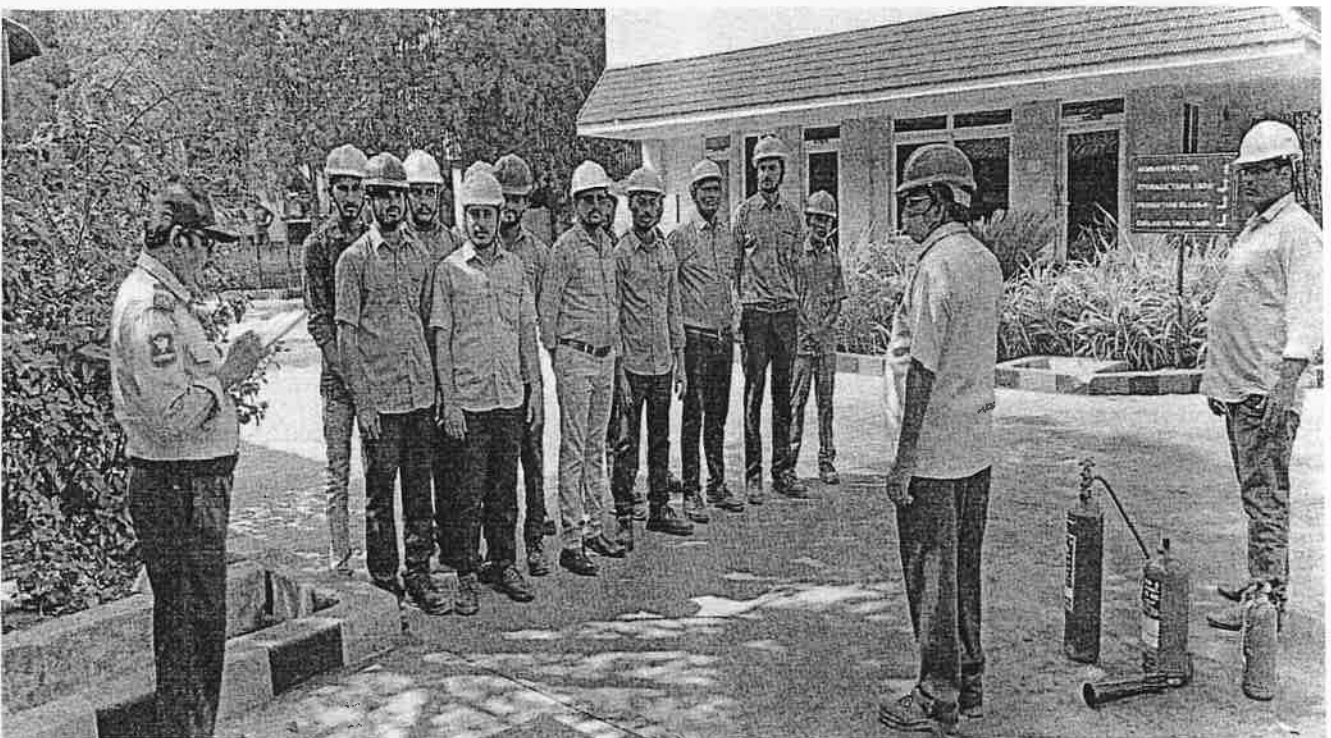
SAHITHI PHARMA PRIVATE LIMITED UNIT-I  
PLOT NO.27/C1, PART DENOTIFIED AREA, APSEZ, GURAJAPALEM (V), RAMBILLI (M),  
ANAKAPALLI DIST., A.P. 531061,  
ENVIRONMENTAL HEALTH SAFETY  
MOCK DRILL OBSERVATION REPORT

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**Head Count and Briefing was done.:**



**Informing about the Emergency at Assembly Point:**



# ANNEXURE - 4

## Check list for compliance verification by the District Level Committee from Environmental Perspective

1.	A. Name of the Industry	Sahithi Pharma Private Limited, Unit - I
	B. Address of the Industry	Plot No.27/C1, Part De Notified Area, APSEZ, Gurjapalem (V), Rambilli (M), Visakhapatnam Dist, Andhra Pradesh - 531061.
	C. E-mail	planthead@sahithipharma.com
	D. Mobile	9000871610
	E. Telephone	
2.	Date of Inspection	06.05.2023
<b>General Information:</b>		
3.	Name and Designation of the person contacted	Ch. Eswara Rao, General Manager
4.	Line of Activity	Solvent Recovery
5.	Status of Operation	Active
6.	Status of consent under the Water & Air Acts & HW Authorization	CTO valid up to 31-01-2027. CTO copy to be attached.
7.	a. Name of the Product (S) and by-products manufactured with quantity	Solvent Recovery Unit, letter head attached. <b>Annexure-A</b>
	b. Comments on whether the products are permitted products and production is within the permitted capacity	Products are permitted for manufacturing as per the CFO permit only.
8.	Name of major raw materials with quantity (per day or month or annum)	The industry shall submit raw material statement on letter head attached. <b>Annexure-B</b>
<b>Water Pollution:</b>		
9.	a. Details of water consumption and flow meters status.	The industry shall submit water consumption statement on letter head attached. <b>Annexure-C</b>
	b. Flow meter readings	Enclosed
10.	a. Details of effluent generation and flow meters status.	The industry shall submit wastewater generation and disposal statement on letter head attached. <b>Annexure-D</b>
	b. Flow meter readings	Enclosed
11.	a. Details of the Effluent Treatment systems and disposal	The industry shall submit treatment unit on letter head attached. <b>Annexure-E</b>
	b. Compliance with standards stipulated based on Board data /online Monitoring systems.	Compiled
	c. Online Continuous Effluent Monitoring System (OCEMS) data (parameter values)	Compiled
	d. Detoxification of Chemical containing drums / liners	Provided.
<b>Air Pollution:</b>		
12.	a. Details of sources of Air pollution and control equipment and systems	The industry shall submit treatment unit on letter head attached. <b>Annexure-F</b>
	b. Compliance with standards stipulated based on Board data /	Compiled



**Check list for compliance verification by the District Level Committee from  
Environmental Perspective**

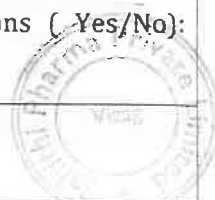
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1.	A. Name of the Industry	Sahithi Pharma Private Limited, Unit - I
	B. Address of the Industry	Plot No.27/C1, Part De Notified Area, APSEZ, Gurjapalem (V), Rambilli (M), Visakhapatnam Dist, Andhra Pradesh - 531061.
	C. E-mail	planthead@sahithipharma.com
	D. Mobile	9000871610
	E. Telephone	
2.	Date of Inspection	06.05.2023
<b>General Information:</b>		
3.	Name and Designation of the person contacted	Ch. Eswara Rao, General Manager
4.	Line of Activity	Solvent Recovery
5.	Status of Operation	Active
6.	Status of consent under the Water & Air Acts & HW Authorization	CTO valid up to 31-01-2027. CTO copy to be attached.
7.	a. Name of the Product (S) and by-products manufactured with quantity	Solvent Recovery Unit, letter head attached. <b>Annexure-A</b>
	b. Comments on whether the products are permitted products and production is within the permitted capacity	Products are permitted for manufacturing as per the CFO permit only.
8.	Name of major raw materials with quantity (per day or month or annum)	The industry shall submit raw material statement on letter head attached. <b>Annexure-B</b>
<b>Water Pollution:</b>		
9.	a. Details of water consumption and flow meters status.	The industry shall submit water consumption statement on letter head attached. <b>Annexure-C</b>
	b. Flow meter readings	Enclosed
10.	a. Details of effluent generation and flow meters status.	The industry shall submit wastewater generation and disposal statement on letter head attached. <b>Annexure-D</b>
	b. Flow meter readings	Enclosed
11.	a. Details of the Effluent Treatment systems and disposal	The industry shall submit treatment unit on letter head attached. <b>Annexure-E</b>
	b. Compliance with standards stipulated based on Board data /online Monitoring systems.	Compiled
	c. Online Continuous Effluent Monitoring System (OCEMS) data (parameter values)	Compiled
	d. Detoxification of Chemical containing drums / liners	Provided.
<b>Air Pollution:</b>		
12.	a. Details of sources of Air pollution and control equipment and systems	The industry shall submit treatment unit on letter head attached. <b>Annexure-F</b>
	b. Compliance with standards stipulated based on Board data / online monitoring systems	Compiled
	c. The Online Continuous Emission Monitoring System (OCEMS) data and CAAQM system data	Compiled
	d. Adequacy of process scrubbers.	The industry shall submit treatment unit on letter head attached. <b>Annexure-G</b>



<b>Hazardous waste and other solid waste:</b>		
13	Details of solid and hazardous waste generation, storage and disposal.	The industry shall submit treatment unit on letter head attached. <b>Annexure-H</b>
14	Furnish details of any deviation / Non - Compliance observed from consent / authorization / directions.	Compiled as per the CFO
15	Other relevant information regarding the industry, including complaints.	NA
16	<b>Environmental Safety:</b>	
A	Safety railings at ETP & stack monitoring ladder/ platform.	Safety railings enclosed.
b	Availability of SOPs/ Guidance manuals for operation and maintenance of pollution control systems.	Noted. Shell be implement.
c	Dyke systems for chemical storages.	Yes
d	Compatibility of chemicals stored.	Yes
e	Expired chemicals stored if any.	No
f	Availability of neutralizing chemicals / inhibitors in case of accidental releases / spills.	Available Solvents recovery.
g	Measures taken for VOC emission control.	Yes
h	Adequacy of Green belt (in acres).	Total area: 2.5 acres Area Greenbelt developed: 0.86 acres % of Greenbelt developed:0.34% Built-up area:5769.19 Sqm (Total Plinth Area) Parking area:
i	Safety measures in Hazardous waste storage area.	Area of the sheds: 64 Sqm Dyke walls provided : Yes Closed(Yes/No): Yes Leachate collection pit(Yes/No): Yes Designated area(Yes/No): Yes Sign Board provided(Yes/No): Yes Firefighting equipment provided(Yes/No): Yes
j	Adequacy of Environment team and their expertise.	Noted, We are plan.
k	Training given for operators and supervisors.	Yes, We are given Training.
L	Availability of onsite and offsite emergency preparedness plans	Onsite emergency prepared : Yes Offsite emergency Plan applicable(Yes/No):No Quantity of hazardous chemicals storage: Yes
m	Conduct of mock drills.	Last mock drill conducted on: Implementation under process. Scenario taken for mock drill: Implementation under process. Next schedule of mock drill: To be scheduled
n	Conduct of safety audit.	Safety audit conducted: Not at conducted scheduled for audit. Complied safety audit recommendations ( Yes/No): Yes Remarks if any: NO
o	Installation of alarm system/ public warning system for use of siren in all emergencies/ mock-	Yes

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	drills/ awareness exercises.	
0	The availability of Personal Protective Equipment's (PPEs)	Yes

17	<b>Compliance on High Power Committee (HPC) recommendations (attach separate sheet):</b>	
	<b>S No.</b>	<b>Recommendations</b>
	1.	Hazard and Operability Study (HAZOP) and its compliance shall be made compulsory for all Hazardous process factory/unit wherever there is processing/storage of hazardous chemicals.
	2.	The industry should arrange for Annual Safety Audit and Annual Environmental Audit. The recommendations of the audit shall be meticulously complied within a reasonable timeframe.
	3.	Industries handling hazardous chemicals shall compulsorily appoint a senior level safety officer with prescribed technical qualifications and experience. There should be a safety officer available in each shift viz., a safety officer should be available in the factory in 24 hours in the factory. The safety officer shall mandatorily undergo 1-year Diploma course on safety by recognized Institutes.
	4.	All officers working in regulatory departments dealing with factories shall undergo Safety course once in every 3 years. This is especially important for Fire Department and Police Department personnel posted in the areas having jurisdiction over the hazardous chemical units/factories.
	5.	All employees and people in the vicinity of the industry shall be made aware of the SDS of hazardous chemicals.
	6.	The SDS of the chemicals which has potential to create Offsite emergency should be displayed at the factory gate, on the website of the company and should also be informed during the Offsite emergency mock drill.
	7.	The hazardous industry should prepare a uniform standard format for the emergency plans with full details including the equipment and chemicals required in the event of an emergency.
	8.	Each State should develop a database of all industries/units handling, storing and processing hazardous chemicals as defined in MSIHC Rules,1989 including isolated storages and the respective Material Safety Data Sheets (SDS) which should be available with the APSDMA, SDRF, Factories Department, Boilers Department, APPCB, Fire Department, Department of Industries, PESO, Transport Department etc.



Signature

18	Remarks /Recommendations	No
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# ANNEXURE - 5

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CCTV image of tanker 1 that was loading in storage tank area which was removed in panic by the driver (after the explosion sound in Production Block I) without closing the storage tank valve



Photo of tanker 2 which was loading near Production Block I which got completely burnt in the accident.



**BEFORE THE NATIONAL GREEN  
TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 89 OF  
2023 (SZ)**

Tribunal on its own Motion in re 2  
Severely injured in reactor blast at  
Private Pharma Ltd., in Andhra  
Anakapalli

... Applicant

Versus

Andhra Pradesh Pollution  
Control Board and others  
& Others

...Respondents

**REPLY ALONG WITH ANNEXURES**

**M/s. T.HEMALATHA (2021/2008)  
R.RAJMOHAN (2029/2021)  
S.DEEPIKA (5263/2022)**

**COUNSEL FOR RESPONDENT NO.5**

**9940294233 / 9445754880**